

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/3251/2026	SK. ASPAK KADRI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	//0 () //	
2	D-BLAPL/3253/2026	BHARAT NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	MALKANGIRI /280 /2025 () //	
3	D-BLAPL/3255/2026	DHANA RAMPURIA @ DHANA RAMAPURIA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /3 /2026 () //	
4	D-BLAPL/3256/2026	NABI KHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	JHARSUGUDA /646 /2025 () //	
5	D-BLAPL/3257/2026	AJU @ AJAYA @ ABHIRAM BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	BAGDIA /77 /2025 () //	
6	D-BLAPL/3261/2026	KESABA MAJHI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	//0 () //	
7	D-BLAPL/3266/2026	SAUMYARANJAN SAMAL VS STATE OF ODISHA	MANOJ OJHA VS	BAISINGA /352 /2025 () //	
8	D-BLAPL/3267/2026	KIRAN KUMAR DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /607 /2025 () //	AOD20240000364C202600028
9	D-BLAPL/3268/2026	SUDHAKAR NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PARJANG /515 /2025 () //	
10	D-BLAPL/3269/2026	GANESWAR SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /4 /2026 () //	
11	D-BLAPL/3271/2026	JITU @ JITEN BEHERA @ JITENDRA BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /305 /2025 () //	

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12	D-BLAPL/3275/2026	PABANA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /450 /2025 () //	
13	D-BLAPL/3277/2026	SIPUNA SETHY VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUDWAR /737 /2025 () //	
14	D-BLAPL/3283/2026	SUJIT BEHERA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	REAMAL /196 /2014 () //	
15	D-BLAPL/3284/2026	SUMIT KAUSHIK VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	/ /0 () //	
16	D-BLAPL/3286/2026	PANCHANAN NAYAK @ PANCHANANA VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /167 /2025 () //	
17	D-BLAPL/3288/2026	RENUKA MALLICK VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	/ /0 () //	
18	D-BLAPL/3289/2026	GITANJALI SAHU VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	ANGUL TOWN /691 /2025 () //	
19	D-BLAPL/3294/2026	BISWANATH HANTAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /103 /2024 () //	
20	D-BLAPL/3295/2026	ABHINASH PAWAR @ ABINASH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	AMBADOLA /87 /2019 () //	
21	D-BLAPL/3296/2026	PRAKASH PRUSTY @ SAHOO VS STATE OF ODISHA	ABHIJIT DAS VS	PURI TOWN /48 /2010 () //	
22	D-BLAPL/3297/2026	KUNA BANKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /115 /2025 () //	
23	D-BLAPL/3300/2026	SAGAR MALIK	AKSHAYA KUMAR PANDEY	PATTAMUNDAI RURAL PS /7 /2026	

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		VS	VS	()	
24	D-BLAPL/3305/2026	STATE OF ODISHA SHIBA PATIKAR	JUGALA KISHORE PANDA	// BHATILI /333 /2024	
		VS	VS	()	
25	D-BLAPL/3308/2026	STATE OF ODISHA RANJAN URAON	AMITAV TRIPATHY	// / /0	
		VS	VS	()	
26	D-BLAPL/3309/2026	STATE OF ODISHA MITHUN RANA	AMITAV TRIPATHY	// BAUNISUNI /152 /2024	
		VS	VS	()	
27	D-BLAPL/3312/2026	STATE OF ODISHA JAGAR DAS	JYOTIRMAYA SAHOO	// KODALA /491 /2025	
		VS	VS	()	
28	D-BLAPL/3314/2026	STATE OF ODISHA PRAMOD KUMAR RANA	JUGALA KISHORE PANDA	// BOUDH /178 /2025	
		VS	VS	()	
29	D-BLAPL/3322/2026	STATE OF ODISHA POTNURU KESHAB RAO @ P. KESHAB RAO	SOUBHAGYA KUMAR DASH	// PARLAKHEMUNDI /2 /2026	AOR20220001631C202600027
		VS	VS	()	
30	D-BLAPL/3325/2026	STATE OF ODISHA MAHESH	SANDEEP RAJ PANDA	// SPL.TASK FORCE /227 /2025	
		VS	VS	()	
31	D-BLAPL/3331/2026	STATE OF ODISHA RUHIA @ RABINDRA SINGH	KHAGESWAR BEHERA	// SORO /769 /2025	
		VS	VS	()	
32	D-BLAPL/3333/2026	STATE OF ODISHA MOHAMMED SAMIR	SARFARAZ AHMED	// BALIAPANDA /166 /2025	
		VS	VS	()	
33	D-BLAPL/3334/2026	STATE OF ODISHA SUKRA GOLARY	SABYASACHI MISHRA	// NANDAPUR /148 /2025	
		VS	VS	()	
34	D-BLAPL/3337/2026	STATE OF ODISHA PRADIP @ PRADIPTA JENA	PRANAB RANJAN CHHATOI	// PATTAMUNDAI RURAL PS /28 /2026	
		VS	VS	()	

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35	D-BLAPL/3340/2026	STATE OF ODISHA SANJIB KUMAR PARIDA @ SANJIB PARIDA @ DUKHINIKANTA KUMAR NAYAK VS	VS	// BHADRAK RURAL /839 /2025 ()	
36	D-BLAPL/3348/2026	STATE OF ODISHA SURJAL NAG VS	BHARAT BHUSAN ROUSTRAY VS	// BARGARH /719 /2025 ()	
37	D-BLAPL/3349/2026	STATE OF ODISHA AJAY NAYAK VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202600013
38	D-BLAPL/3352/2026	STATE OF ODISHA AJAYA NAYAK VS	BHARAT JALLI VS	// ASTARANGA /172 /2025 ()	AOD20250001069C202600004
39	D-BLAPL/3357/2026	STATE OF ODISHA SANTOSH KUMAR PAIKRAY VS	AMULYA RATNA PANDA VS	// //0 ()	
40	D-BLAPL/3358/2026	STATE OF ODISHA SUNA @ PAGAL SINGH VS	TARA PRASAD MOHAPATRA VS	// BARIPADA TOWN /471 /2024 ()	
41	D-BLAPL/3365/2026	STATE OF ODISHA TANTU @ CHANDAN MUNDA @ MUNDHA VS	TARA PRASAD MOHAPATRA VS	// // ()	
42	D-BLAPL/3369/2026	STATE OF ODISHA DHIRA @ DHIREN NAIK VS	SMRUTI RANJAN ROUT VS	// ANGUL TOWN /28 /2026 ()	
43	D-BLAPL/3370/2026	STATE OF ODISHA LAXMIDHAR SAHOO @ LUCKY VS	MANAS KUMAR CHAND VS	// KHURDA MODEL /84 /2024 ()	
44	D-BLAPL/3372/2026	STATE OF ODISHA SUSANTA @ SUSHANTA KUMAR SAHOO VS	PRIYA RANJAN SINGH VS	// MOTANGA /4 /2026 ()	
45	D-BLAPL/3375/2026	STATE OF ODISHA MANOJ BARIK @ MUNA VS	AMIT KUMAR NATH VS	// CHHENDIPADA /30 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/3378/2026	JITU @ JITENDRA KUMAR SAHU @ JITENDRA SAHUJUGALA KISHORE PANDA VS STATE OF ODISHA	VS	KABISURYANAGAR /238 /2025 () //	
47	D-BLAPL/3379/2026	BINOD KIDO VS STATE OF ODISHA	SOURYA RANJAN DAS VS	DEOGARH /594 /2024 () //	
48	D-BLAPL/3382/2026	MATHURA @ RADHAKANTA DAS VS STATE OF ODISHA	BHARATI DASH VS	BHOGRAI /396 /2025 () //	
49	D-BLAPL/3383/2026	SHANKAR LUHAR VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	JONK /266 /2025 () //	AOD20240000391C202600004
50	D-BLAPL/3384/2026	MADHABA GANDA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// () //	AOD20240000391C202600005
51	D-BLAPL/3385/2026	BHIMA ALIAS KRUSHNA CHANDRA RAY VS State Of Odisha	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202600029
52	D-BLAPL/3394/2026	AJIT PATTANAYAK @ PINKU VS STATE OF ODISHA	JAYADEBA BEHERA VS	NEMALO /100 /2025 () //	
53	D-BLAPL/3396/2026	BABU @ BIDYADHAR NAIK VS STATE OF ODISHA	DEBASNAN DAS VS	ANGUL TOWN /972 /2025 () //	
54	D-BLAPL/3400/2026	BINOD BIHARI PRADHAN @ BINA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	JATNI P.S. /293 /2024 () //	
55	D-BLAPL/3404/2026	NARAYAN SAHU @ RUPABALA @ NAREN @ NARAYAN SHANKAR GHARDE VS STATE OF ODISHA	VS	CHAULIAGANJA /235 /2019 () //	
56	D-BLAPL/3411/2026	BANTY ALIAS AKSHIT KUMAR VS STATE OF ODISHA	Rajjeet Roy VS	// () //	AOR20220001462C202600013
57	D-CMP/4149/2026	DILLIP KUMAR RAYAGURU	BHABANI SANKAR DAS	//	

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		VS	VS	0	
58	D-CMP/4159/2026	AMITALATA MAHARANA BISWARANJAN PARIDA		//	
		VS	VS	0	
59	D-CMP/4164/2026	REGISTRAR CIVIL COURTS, BBSR, KHORDHA MADHUSUDAN BEHERA	MAHESWAR MOHANTY	//	
		VS	VS	0	
60	D-CMP/4170/2026	BHUPATI BEHERA TAYI BALARAM KISHEN	DEEPALI MAHAPATRA	//	
		VS	VS	0	
61	D-CMP/4174/2026	CVS BHASKAR JAMINI KANTA MUND	SUJATA JENA	//	
		VS	VS	0	
62	D-CMP/4269/2026	TRUPTI PATNAIK ANTARYAMI SAMAL	SANTOSH KUMAR DASH	//	
		VS	VS	0	
63	D-CMP/4297/2026	MAGUNI MALIK SK. JALAUDDIN	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
64	D-CMP/4302/2026	SK. MUKTAR SNEHALATA ROUSTRAY	RAMA CHANDRA MOHANTY	//	
		VS	VS	0	
65	D-CMP/4347/2026	BIPRA CHARAN PATRA GIRJA SHANKAR LATH@GIRJA SHANKAR LATH	AMIT PRASAD BOSE	//	
		VS	VS	0	
66	D-CMP/4354/2026	PREETY LATH BHARATPUR COLLIERY LABOUR UNION, TALCHER	AMIT PRASAD BOSE	//	
		VS	VS	0	
67	D-CMP/4381/2026	MANOJ BHUTIA ANANTA DIGAR	SAMIR KUMAR MISHRA, (SR.ADV.)	//	
		VS	VS	0	
68	D-CONTC/4125/2026	BHAGABAN KALIA SURENDRA PRASAD JENA	ADV.	//	
		VS	VS	0	

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69	D-CONTC/4126/2026	DR. BASANT KUMAR NAYAK, DEO, BALESORE SUDARSAN SAHOO VS	ADV ADV	// // 0	AOR20220001611C202600024
70	D-CONTC/4128/2026	DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISATER MANAGEMENT DEPTT. PRAFULLA KUMAR POLAI VS	ADV ADV	// // 0	AOR20220001611C202600026
71	D-CONTC/4129/2026	DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISATER MANAGEMENT DEPTT. JOGENDRANATHA SWAIN VS	ADV ADV	// // 0	AOR20220001611C202600025
72	D-CONTC/4132/2026	DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISATER MANAGEMENT DEPTT. HARIHAR KHATUA VS	BIJAYALAXMI SAHOO VS	// // 0	
73	D-CONTC/4147/2026	N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR UDAYANATH SAHOO VS	ADV. ADV.	// // 0	
74	D-CONTC/4152/2026	PRIYABRAT PANDA AKSHAYA KUMAR NAYAK VS	ADV. ADV.	// // 0	
75	D-CONTC/4179/2026	SUBRAT KUMAR PANDA, M.D., ODISHA STATE CASHEW DEVT. CROP. LTD., BHUBANESWAR SARMISTHA JENA VS	SIVA SANKAR CHAINI SIVA SANKAR CHAINI	// // 0	
76	D-CONTC/4187/2026	DR.N.TIRUMALA NAYAK, I.A.S MANOJ KUMAR PATEL VS	ADYASIDHI MISHRA ADYASIDHI MISHRA	// // 0	
77	D-CONTC/4190/2026	Y.B.KHURANIA, I.P.S JAYASMITA NAYAK VS	ADV. ADV.	// // 0	
78	D-CONTC/4192/2026	ARAVIND AGRAWAL, IAS PRAMOD KUMAR NAYAK VS	KUNAL KUMAR SWAIN KUNAL KUMAR SWAIN	// // 0	
79	D-CONTC/4195/2026	ARAVIND AGRAWAL, I.A.S BISWARAJ PATRA VS	SURAJ MOHANTY SURAJ MOHANTY	// // 0	
		DR. N.THIRUMALA NAIK, IAS		//	

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80	D-CONTC/4199/2026	SURYAMANI MAJHI VS ISWAR PRADHAN, MINING OFFICER, NAYAGARH	BRAJA MOHAN SARANGI VS ISWAR PRADHAN, MINING OFFICER, NAYAGARH	// 0 //	
81	D-CONTC/4200/2026	TRINATH SAHOO VS ISWAR PRADHAN, MINING OFFICER, NAYAGARH	BRAJA MOHAN SARANGI VS ISWAR PRADHAN, MINING OFFICER, NAYAGARH	// 0 //	
82	D-CONTC/4214/2026	PRATAP KISHORE MOHANTY VS SUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ASUTOSH ROUT VS SUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	// 0 //	AOD20230000737C202600021
83	D-CONTC/4234/2026	PARBATI NAIK VS HEMANTA KANTA SAY, IAS	ADV. VS HEMANTA KANTA SAY, IAS	// 0 //	
84	D-CONTC/4245/2026	RAJANKANTA PATEL VS SURESH PANT, THE PRINCIPAL CHIEF CONSERVATOR OF FOREST AND HEAD OF FOREST FORCE, ODISHA	DEBADATTA MOHANTY VS SURESH PANT, THE PRINCIPAL CHIEF CONSERVATOR OF FOREST AND HEAD OF FOREST FORCE, ODISHA	// 0 //	
85	D-CONTC/4252/2026	BIJAYA KUMAR DHAL VS ARAVIND AGRAWAL, I.A.S	SUBRATA MISHRA VS ARAVIND AGRAWAL, I.A.S	// 0 //	
86	D-CONTC/4257/2026	KUMARI ANNAPURNA BARAL VS SUBHA SARMA, IAS	ADV. VS SUBHA SARMA, IAS	// 0 //	
87	D-CONTC/4260/2026	PRUTHWIRAJ LENKA VS WORKING COMM. CUM SEC., WORKS DEPT., BHUBANESWAR	ADV. VS WORKING COMM. CUM SEC., WORKS DEPT., BHUBANESWAR	// 0 //	
88	D-CONTC/4281/2026	RAJENDRA PRASAD PRATIHARI VS ARAVIND AGRAWAL, I.A.S	ADV. VS ARAVIND AGRAWAL, I.A.S	// 0 //	
89	D-CONTC/4288/2026	PRAVANJAN BEHERA VS RISHI SINGH, CHAIRMAN, ODISHA GRAMEEN BANK, GANDAMUNDA	ADV. VS RISHI SINGH, CHAIRMAN, ODISHA GRAMEEN BANK, GANDAMUNDA	// 0 //	
90	D-CONTC/4290/2026	BIJAYANANDA PATTNAIK VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS DR.N.THIRUMALA NAIK, I.A.S	// 0 //	
91	D-CONTC/4292/2026	TIKINA JENA	ADV.	//	

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		VS	VS	()	
		SUBHA SARMA, IAS		//	
92	D-CONTC/4295/2026	ASHOK KUMAR DAS	ADV.	//	
		VS	VS	()	
		SUBHA SARMA, IAS		//	
93	D-CONTC/4300/2026	SUBHENDU SEKHAR SAHOO	ADV	//	AOR20220001535C202600015
		VS	VS	()	
		USHA PADHI, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.		//	
94	D-CONTC/4305/2026	SOUBHAGYA KUMAR MEHER	ADV	//	AOR20220001535C202600014
		VS	VS	()	
		B. PARAMESWARAN, SECRETARY ST AND SC DEVELOPMENT DEPTT.		//	
95	D-CONTC/4313/2026	JAYANARAYAN PRADHAN	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
96	D-CONTC/4320/2026	DEBENDRA KUMAR BADHAI	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
97	D-CONTC/4324/2026	T.HADIBANDHU PATRA	SUDHANSU SEKHAR JENA	//	
		VS	VS	()	
		MRUTYUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR		//	
98	D-CONTC/4329/2026	RASHMITA PRADHAN	AMIT PRASAD BOSE	//	
		VS	VS	()	
		SASHIBHUSAN MISHRA, OAS 1		//	
99	D-CONTC/4332/2026	CHANDRA SEKHAR MAHARANA	ADV.	//	
		VS	VS	()	
		GIRISH S.N, IAS		//	
100	D-CONTC/4335/2026	KEDAR MOHAPATRA	ADV.	//	
		VS	VS	()	
		ARAVIND AGRAWAL, I.A.S		//	
101	D-CRLA/3360/2026	SATRUGHANA NAIK	RAJIV KUMAR MAHANTA	KEONJHAR SADAR /214 /2022	AOR20220001662C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/3386/2026	SARBESWAR NANDA	GOURI MOHAN RATH	TIGIRIA /129 /2020	
		VS	VS	()	

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103	D-CRLA/3387/2026	STATE OF ODISHA AKSHAYA KUMAR GHOSH VS	BISHNU PRASAD PRADHAN VS	// RAMACHANDRAPUR /151 /2022 ()	
104	D-CRLA/3399/2026	STATE OF ODISHA RAMESH @ CHINTAMANI BEHERA VS	TRILOCHAN PANIGRAHI VS	// SEA BEACH /26 /2015 ()	
105	D-CRLMA/3293/2026	STATE OF ODISHA MANOJ SUTAR VS	MANGU NANDY VS	// MOTU /93 /2024 ()	
106	D-CRLMA/3318/2026	STATE OF ODISHA BIGHNA @ BIGHINI @ BIGHNESH NAYAK @ RAJA @ BOHINISWAISAMOK VS	BOHINISWAISAMOK VS	// NARASINGHPUR /62 /2017 ()	
107	D-CRLMA/3330/2026	STATE OF ODISHA BIGHNA @ BIGHINI @ BIGHNESH NAYAK @ RAJA @ BOHINISWAISAMOK VS	BOHINISWAISAMOK VS	// NARASINGHPUR /25 /2021 ()	
108	D-CRLMC/3259/2026	STATE OF ODISHA LUCKY SETHU @ LAXMISHAR @ LAKSHMIDHAR SETHU @ TANMAYA KUMAR MOHANTY VS	TANMAYA KUMAR MOHANTY VS	// KHARABEL NAGAR P.S. /71 /2020 ()	
109	D-CRLMC/3262/2026	STATE OF ODISHA SOHAM RAJ TRIPATHY@LIPUN VS	BHABANI SHANKAR DASPARIDA VS	// KHANDAGIRI P.S. /552 /2025 ()	
110	D-CRLMC/3265/2026	STATE OF ODISHA KABITA SAHU VS	BIRAJA PRASAD NANDA VS	// //0 ()	
111	D-CRLMC/3274/2026	STATE OF ODISHA HARASHA BEHERA VS	AMITAV TRIPATHY VS	// ODAGAON /95 /2018 ()	
112	D-CRLMC/3280/2026	STATE OF ODISHA SATYABRATA DAS VS	SATYA RANJAN MULIA VS	// //0 ()	
113	D-CRLMC/3281/2026	STATE OF ODISHA PRAKASH KUMAR SAHU VS	PRATIK NAYAK VS	// //0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/3287/2026	M. SURESH VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	PHULBANI TOWN /63 /2013 () //	
115	D-CRLMC/3299/2026	BIKRAM BEHERA VS STATE OF ODISHA	KAILASH BEHERA VS	DELANGA /152 /2025 () //	
116	D-CRLMC/3307/2026	PURNA CHANDRA NAYAK VS STATE OF ODISHA	DEBASIS SARANGI VS	POLASARA PS /134 /2019 () //	
117	D-CRLMC/3326/2026 CRLMC/361/2026	BALABHADRA MISHRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MAHILA (BERHAMPUR) /63 /2018 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001591/2018	AOR20220001631C202600025
118	D-CRLMC/3327/2026	ARAVI MOHAPATRA VS STATE OF ODISHA	SWETLANA DAS VS	BHUBANESWAR VIGILANCE /69 /2010 () //	AOD20240000748C202600002
119	D-CRLMC/3328/2026	RUSHINATH MANGARAJ VS STATE OF ODISHA	BHARAT JALLI VS	JATNI P.S. /226 /2017 () //	AOD20250001069C202600003
120	D-CRLMC/3341/2026	SAYED GOLAM AHMED VS STATE OF ODISHA	NIRANJAN LENKA VS	BHADRAK TOWN /274 /2016 () //	
121	D-CRLMC/3350/2026	SESHAN NAYAK@DHIRENDRA KUMAR ROUSTRAY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	FATEGARH /71 /2012 () //	
122	D-CRLMC/3353/2026	MAGHU @ MAGHABAN SAHOO VS STATE OF ODISHA	AKSHYAY KUMAR DORA VS	SARANAKUL /97 /2022 () //	
123	D-CRLMC/3355/2026	SANTOSH KUMAR SAMANTARAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /55 /2016 () //	
124	D-CRLMC/3362/2026	BAPI@RINKU KUMAR JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /70 /2017 () //	
125	D-CRLMC/3366/2026	BIRU BEHERA	ASHOK KUMAR SWAIN 1	HARABHANGA /102 /2017	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/3371/2026	SUMALI CHARAN MOHARANA	SAMARENDRA MOHANTY	BIRIDI PS /5 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/3376/2026	INDIRA DUTT	OM SWARUP	KHARABEL NAGAR P.S. /202 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/3393/2026	BIRENDRA KUMAR SAHU	SWARUP KUMAR PATNAIK	BANARAPAL /258 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/3406/2026	PRAMOD ANANDA	RAGHUNATH BISWAL	R.UDAYAGIRI /167 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/3409/2026	MANUEL KARADA @ ANANDA	RAGHUNATH BISWAL	R.UDAYAGIRI /167 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/3412/2026	HIMANSU SHEKHAR TRIPATHY	NIKHILESH BARIK	SAHID NAGAR P.S. /609 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/3413/2026	JOGENDRA KANDHA	AMIT BISWAL	ADVA /32 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/3415/2026	BHAGABAN PANIGRAHI	ADISHA MOHANTY	MALKANGIRI /401 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/3263/2026	KUMARI SASMITA BEHERA	KODANDA KUMAR BHUYAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/3292/2026	NIKUNJA KISHORE BEHERA	PRATAP CHANDRA MISHRA	/ /0	
		VS	VS	()	
		SANGITA BEHERA		//	
136	D-CRLMP/3304/2026	RAJALAXMI BARIK	SWAYANSHU SATYAPRAGYAN SWAIN	/ /0	
		VS	VS	()	

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137	D-CRLMP/3335/2026	STATE OF ODISHA PRAGATI TEXTILE CORPORATION VS	BISWAJIT NAYAK VS	// /0 ()	
138	D-CRLMP/3336/2026	STATE OF ODISHA TEJASWINI KHAMARI@BAGHAR VS	AKSHAYA KUMAR SAHOO VS	// /0 ()	
139	D-CRLMP/3338/2026	RIESH BAGHAR SONU KANUNGO VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
140	D-CRLMP/3381/2026	STATE OF ODISHA AJIT LAKRA VS	KALINGA KESHARI MOHAPATRA VS	// /0 ()	
141	D-CRLMP/3391/2026	PHOENIX INDIA RESEARCH AND DEVELOPMENT GROUP PVT. LTD., KOLKATA MAHESWAR DAS VS	SUSANT KUMAR MOHANTY VS	// /0 ()	
142	D-CRLREV/3254/2026	STATE OF ODISHA SWARNALATA PARIDA VS	ARIJEET MISHRA VS	// ATHAMALLIK /149 /2025 ()	
143	D-CRLREV/3317/2026	STATE OF ODISHA BALKRUSHNA @ BALAKRUSHNA ROHIDAS VS	BIJAYA KUMAR RAGADA VS	// /0 ()	
144	D-CRP/4204/2026	RUDRAPRATAP MEHER SANTOSH KUMAR SAHOO VS	KARUNAKAR RATH VS	// /0 ()	
145	D-EXP/4216/2026	TRILCHAN SAHOO KISHORE CHANDRA BEHERA VS	KISHORE KUMAR MISHRA VS	// /0 ()	AOD20250000498C202600009
146	D-FAO/4212/2026	STATE OF ODISHA ZONAL MANAGER, M/S. PHONEPE LTD., BBSR VS	RAMACHANDRA PANIGRAHY VS	// /0 ()	
147	D-FAO/4379/2026	HRUDANANDA SWAIN PRAMILA SWAIN VS	KARUNAKAR DAS VS	// /0 ()	
		UNION OF INDIA		//	

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148	D-MACA/4255/2026	SANTOSH KUMAR SAHU VS SUMITRA PRADHAN	PRANAB RANJAN CHHATOI VS	// 0 //	
149	D-MATA/4369/2026	SARITA SUNA VS PREMANANDA NAIK	SAMBHU CH. NATH SHARMA VS	// 0 //	
150	D-RPFAM/4146/2026	SIBA SANKAR PATRA VS DEEPANJALI PATRA	SANJAY KUMAR PRADHAN VS	// 0 //	
151	D-RPFAM/4278/2026	RAJENDRA KUMAR SAHU VS KUNI SAHU	PRAMOD KUMAR SAHU VS	// 0 //	
152	D-RPFAM/4294/2026	SARASWATI MAHARANA VS RATIKANT OJHA	NETRANANDA BISWAL VS	// 0 //	
153	D-RSA/4196/2026	RANJUBALA BEHERA@BASANTARA VS KUNI OJHA	HARMOHAN DHAL VS	// 0 //	
154	D-RSA/4343/2026	HAZARA BIBI VS JOHARA BIBI	SANTOSH KUMAR ROUT VS	// 0 //	
155	D-RVWPET/4375/2026	RAMESH CHANDRA NATH SHARMA VS SUDHANSHU SEKHAR NATH SHARMA	SAMBHU CH. NATH SHARMA VS	// 0 //	
156	D-TRP(C)/4357/2026	PRIYADARSINI PANDA VS MADAN MOHAN PADHI	ABHILASH MISHRA VS	// 0 //	
157	D-WA/4123/2026	STATE OF ODISHA VS ASHIS KUMAR CHAND	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202600035
158	D-WA/4134/2026	BANSHIDHAR PRADHAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// 0 //	
159	D-WA/4184/2026	MAHANADI COALFIELDS LTD., SAMBALPUR	HARIPAD MOHANTY	//	

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		VS	VS	()	
160	D-WA/4218/2026	JYOTSHNA RANI GADNAYAK STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000194C202600036
		VS	VS	()	
161	D-WA/4220/2026	DR. PRAFUALLA BARAL STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000200C202600030
		VS	VS	()	
162	D-WA/4280/2026	UMESH KUMAR DAS STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000172C202600032
		VS	VS	()	
163	D-WA/4308/2026	MUKUNDA PRASAD MALLICK M/S. ADARSH NOBEL CORP. LTD., BBSR	SIDHARTH SHANKAR PADHY	//	
		VS	VS	()	
164	D-WP(C)/4122/2026	M/S. BRIDGE AND ROOF COMPANY INDIA LTD. AJIT KUMAR PANDA	MITHUN DAS	//	
		VS	VS	()	
165	D-WP(C)/4124/2026	STATE OF ODISHA AMITA DAS	VIVEKANANDA JENA	//	
		VS	VS	()	
166	D-WP(C)/4127/2026 WP(C)/3385/2026	UMAKANTA RANA SANJUKTA PANDA	DHANANJAYA MUND	//	AOR20220001492C202600026
		VS	VS	()	
167	D-WP(C)/4130/2026 WP(C)/3401/2026	ANANDA JAMADAR RITANJALI BEHERA	GYANA RANJAN SETHI	//	
		VS	VS	()	
168	D-WP(C)/4131/2026	STATE OF ODISHA THE MANAGEMENT OF M/S. OM OIL AND FLOUR MIPRA VAD KUMAR PANDA, CUTTACK	PRAVAD KUMAR PANDA	//	
		VS	VS	()	
169	D-WP(C)/4133/2026 WP(C)/3387/2026	STATE OF ODISHA SUDARSAN SAHU	GYANA RANJAN SETHI	//	
		VS	VS	()	
170	D-WP(C)/4135/2026	STATE OF ODISHA ANANTA KISHORE BEHERA	SRINIVAS MOHANTY	//	AOR20240000732C202600039
		VS	VS	()	

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171	D-WP(C)/4136/2026 WP(C)/3393/2026	STATE OF ODISHA DABORA FLORIA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // ()	
172	D-WP(C)/4137/2026	SWARNAPRAVA MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// // ()	AOR20230000684C202600001
173	D-WP(C)/4138/2026	MANULATA BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // ()	AOR20240000732C202600038
174	D-WP(C)/4139/2026	DHARANIDHAR SA VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	// // ()	
175	D-WP(C)/4140/2026	GUNJAN KUMAR JOSHI VS CEO, TPCODL, CORPORATE OFFICE, POWER HOUSE	RANJAN KUMAR ROUT VS	// // ()	AOR20250000938C202600004
176	D-WP(C)/4141/2026	CHITTARANJAN DASH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // ()	
177	D-WP(C)/4142/2026 WP(C)/3403/2026	CHARAN PATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202600026
178	D-WP(C)/4143/2026	MANAS RANJAN SETHY VS THE ODISHA INFORMATION COMMISSION, BHUBANESWAR	GYANENDRA KUMAR TRIPATHY VS	// // ()	
179	D-WP(C)/4144/2026	SUBASH CHANDRA MALLIK VS STATE OF ODISHA	SOUMYA PRIYADARSINI VS	// // ()	
180	D-WP(C)/4145/2026 WP(C)/3368/2026	BABURAM MALLIK VS COLLECTOR, PURI	KARUNAKAR GAYA VS	// // ()	
181	D-WP(C)/4148/2026 WP(C)/3411/2026	KAILASH CHANDRA SAHU VS SUB COLLECTOR, KANDHAMAL	AMULYA RATNA PANDA VS	// // ()	

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182	D-WP(C)/4150/2026 WP(C)/3366/2026	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //	AOR20220001665C202600011
183	D-WP(C)/4151/2026	MANMOHAN BHUINBAL VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //	
184	D-WP(C)/4153/2026	LOPITA MOHANTA VS PRINCIPAL, MPC AUTONOMOUS COLLEGE, TAKHAPUR, BARIPADA, MAYURBHANJ	AJAYA KUMAR BARAL VS	// 0 //	
185	D-WP(C)/4154/2026	PRASANT KUMAR SETHI VS UNION OF INDIA	NIRANJAN MISHRA VS	// 0 //	
186	D-WP(C)/4155/2026	SWARNALATA KHUNTIA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	
187	D-WP(C)/4156/2026	MANAS RANJAN OJHA VS AUTHORISED OFFICER AND CHIEF MANAGER, BANK OF BARODA, CUTTACK	MANAS RANJAN KHATUA VS	// 0 //	
188	D-WP(C)/4157/2026 WP(C)/3439/2026	BIBEKAKANTA DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
189	D-WP(C)/4158/2026	PINKI RATH VS COMMISSIONER, PURI MUNICIPAL CORPORATION, PURI	MANAS RANJAN DHAL VS	// 0 //	
190	D-WP(C)/4160/2026 WP(C)/3441/2026	PRATAP KUMAR PANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
191	D-WP(C)/4161/2026	SATYABRATA DASH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //	
192	D-WP(C)/4162/2026	BINOD BIHARI MAHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202600014
193	D-WP(C)/4163/2026	JAGANNATH BISWAL	SUKANTA KUMAR DALAI	//	AOD20240000306C202600033

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	WP(C)/3381/2026	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/4165/2026	NAMITA PATNAIK VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //	
195	D-WP(C)/4166/2026	LAXMIDHAR SWAIN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
196	D-WP(C)/4167/2026	SANJAYA KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
197	D-WP(C)/4168/2026	DILLIP SAHOO VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //	
198	D-WP(C)/4169/2026 WP(C)/3399/2026	PRAKASH KUMAR SETHY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
199	D-WP(C)/4171/2026	KUMUDA CHANDRA GOUDA VS UNION OF INDIA	TRILOCHAN RATH VS	// 0 //	
200	D-WP(C)/4172/2026	NARAYAN DASH VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //	
201	D-WP(C)/4173/2026	SUKHISHYAM NAIK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	
202	D-WP(C)/4175/2026	JYOTIRMAYEE TRIPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
203	D-WP(C)/4176/2026	M/S P.P. RICE MILLS VS SUPERINTENDENT CENTRAL GST AND CENTRAL EXCISE, BHADRAK RANGE	KAJAL SAHOO VS	// 0 //	AOR20220001613C202600014
204	D-WP(C)/4177/2026	AJAYA KUMAR PANDA VS	SHREEKANTA PRASAD SAHOO (1) VS	// 0	

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205	D-WP(C)/4178/2026	STATE OF ODISHA KOKIL CHINDA VS	BHASKAR SAMANTARAY VS	// // 0	
206	D-WP(C)/4180/2026	STATE OF ORISSA UDAYA NATH PANIGRAHI VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
207	D-WP(C)/4181/2026	UNION OF INDIA DAYA MAJHI VS	BHASKAR SAMANTARAY VS	// // 0	
208	D-WP(C)/4182/2026	STATE OF ORISSA DR.PANKAJ KUMAR TIWARI VS	SAIBRATA RATH VS	// // 0	
209	D-WP(C)/4183/2026	UNION OF INDIA JITENDRA KUMAR DAKUA VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600011
210	D-WP(C)/4185/2026	STATE OF ODISHA M/S.K.K.ELECTRICALS, SAMBALPUR VS	SAURAV TIBREWAL VS	// // 0	
211	D-WP(C)/4186/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR MANABHANJAN MALLA VS	AKSHAYA KUMAR PANDEY VS	// // 0	
212	D-WP(C)/4188/2026	STATE OF ODISHA NARESH KUMAR PRADHAN VS	AMITAV DAS VS	// // 0	
213	D-WP(C)/4189/2026	STATE OF ODISHA DR.DIPTI MOHAPATRA VS	SAMEER KUMAR DAS VS	// // 0	
214	D-WP(C)/4191/2026	UNION OF INDIA SANKAR BEHERA VS	MIHIR KANTA RATH VS	// // 0	
215	D-WP(C)/4193/2026	STATE OF ODISHA SAROJINI DEVI VS STATE OF ODISHA	SIDDHANT SARANGI VS	// // 0 //	AOR20220001266C202600004

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216	D-WP(C)/4194/2026	PIYUSH AGRAWAL VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	// 0 //	
217	D-WP(C)/4197/2026	MATHURANANDA GHADEI VS STATE OF ODISHA	PRADYUMNA KUMAR MOHANY VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/4198/2026	PRADYUMNA KUMAR MOHAPATRA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/4201/2026	RAMESH BAGARTY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/4202/2026	SANJAYA KUMAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS STATE OF ODISHA	// 0 //	
221	D-WP(C)/4203/2026	SUBRAT KAR VS STATE OF ODISHA	SHASHI BHUSAN JENA VS STATE OF ODISHA	// 0 //	
222	D-WP(C)/4205/2026 WP(C)/3452/2026	PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	SAIBRATA RATH VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/4206/2026	ASISH KUMAR NANDA VS STATE OF ODISHA	LALIT MOHAN NANDA VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/4207/2026	KIRTTAN BANCHHOR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS STATE OF ODISHA	// 0 //	
225	D-WP(C)/4208/2026	KANHU CHARANA JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS STATE OF ODISHA	// 0 //	
226	D-WP(C)/4209/2026	GYANACHAND NATH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/4210/2026	SITANSHU DEHERI	ARJUNA CHARANA BEHERA	//	

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		STATE OF ODISHA		//	
228	D-WP(C)/4211/2026	SOLENSHREE MOHANTY	ANUPAM RATH	//	
	WP(C)/3436/2026	VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/4213/2026	NIRANJAN MALLICK	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/4215/2026	RAJENDRA KUMAR NAHAK	SAUBHAGYA KETAN NAYAK	//	AOR20220001207C202600007
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/4217/2026	RATNAKAR SAHOO	DEEPALI MAHAPATRA	//	AOR20220004309C202600007
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/4219/2026	TARINI BAHIDAR	SANDHYARANI PANI	//	AOR20230000010C202600024
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/4221/2026	GOKULANANDA SAHOO	ASHOK KUMAR ROUT	//	AOD20220003081C202600008
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/4222/2026	DILLIP KUMAR SHARMA	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/4223/2026	SK. JABIR HUSSAIN	SK. ZAFARULLA	//	
	WP(C)/3446/2026	VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/4224/2026	PURNA CHANDRA PARIDA	GIRIJA SANKAR NAYAK	//	AOD20250000030C202600003
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/4225/2026	TANUJA KUMARI NAYAK	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/4226/2026	MAMATAMANJARI OJHA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	

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239	D-WP(C)/4227/2026	STATE OF ODISHA SANJOY KUMAR MAHATO VS	SUBHADUTTA ROUTRAY VS	// // 0	
240	D-WP(C)/4228/2026 WP(C)/3444/2026	STATE OF ODISHA GIRIDHARILAL KHANDELWAL VS	SK. ZAFARULLA VS	// // 0	
241	D-WP(C)/4229/2026	STATE OF ODISHA SARATA KUMAR RAUTA VS	SATYAJIT SAMAL VS	// // 0	
242	D-WP(C)/4230/2026	STATE OF ODISHA PRAMOD KUMAR PRADHAN VS	BANSHIDHAR SATAPATHY VS	// // 0	
243	D-WP(C)/4231/2026	STATE OF ODISHA JADUMANI PADHAN VS	SATYAJIT SAMAL VS	// // 0	
244	D-WP(C)/4232/2026	STATE OF ODISHA BISWABHUSAN MAHANTA VS	BANSHIDHAR SATAPATHY VS	// // 0	
245	D-WP(C)/4233/2026	STATE OF ODISHA NARENDRA BUDEK VS	ARJUNA CHARANA BEHERA VS	// // 0	
246	D-WP(C)/4235/2026	STATE OF ODISHA J P RESOURCES PVT.LTD, BHUBANESWAR VS	SIDHARTHA DAS VS	// // 0	
247	D-WP(C)/4236/2026	STATE OF ODISHA RUTU SINGH VS	SUBHADUTTA ROUTRAY VS	// // 0	
248	D-WP(C)/4237/2026	STATE OF ODISHA BIJAY KUMAR KIRO VS	BANSHIDHAR SATAPATHY VS	// // 0	
249	D-WP(C)/4238/2026	STATE OF ODISHA AMAR BUDEK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // 0 //	

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250	D-WP(C)/4239/2026	DIGREE CHARAN DHAR VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //	
251	D-WP(C)/4240/2026	AKSHYA KUMAR BARIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
252	D-WP(C)/4241/2026	BABLIN PATEL VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
253	D-WP(C)/4242/2026	GAJANAN MEHER VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
254	D-WP(C)/4243/2026	DASHARATHI PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //	
255	D-WP(C)/4244/2026	KUNTALA MAHANTA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //	
256	D-WP(C)/4246/2026	NAYANI PRADHAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
257	D-WP(C)/4247/2026	DILLIP KUMAR MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
258	D-WP(C)/4248/2026	ABDUL MANAN@ ABDUL MANAN KHALIPHA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
259	D-WP(C)/4249/2026	BAIDYANATH MOHANTA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //	
260	D-WP(C)/4250/2026	SUSMITA BARIK VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
261	D-WP(C)/4251/2026	BANSHIDHAR DASH	BANSHIDHAR SATAPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/4253/2026	MANA DEHERI	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/4254/2026	SUBASH MOHANTA	MADHUMITA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/4256/2026	KARTIK SARAF	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/4258/2026	FORUM FOR INTEGRATED NATIONAL SECURITY, MISHRA	SHIBAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
266	D-WP(C)/4259/2026	KALIA DEHERI @ NIMANSHU DEHERI	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/4261/2026	LALIT KUMAR MOHANTA	MADHUMITA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/4262/2026	SUNITA MAHANKUDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/4263/2026	RAJU MEHER	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/4264/2026	MOHAN BHUE	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/4265/2026	NIKHIL ODISHA LADY MATRONS MAHASANGHA, KENDRAPARA	PRADIP K SHORE BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/4266/2026	M/S.SUSHREESARADA CONTRUCTION PVT.LTD.,PHULBANI	INDRAJIT RAY SUTAPATI	//	
		VS	VS	0	

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273	D-WP(C)/4267/2026	STATE OF ODISHA PRASANTA KUMAR MOHANTY VS REVENUE DIVISIONAL COMMISSIONER, CUTTACK	MANAS RANJAN KHATUA VS	// // 0	
274	D-WP(C)/4268/2026	SANIA SINGH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// // 0	
275	D-WP(C)/4270/2026	PARSURAM BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
276	D-WP(C)/4271/2026	SATYABADI JENA VS COMMISSIONER CONSOLIDATION, ODISHA, BBSR	SUBRAT KUMAR NAYAK VS	// // 0	
277	D-WP(C)/4272/2026	BISWANATH NAYAK VS REVENUE DIVISIONAL COMMISSIONER OF SOUTHERN DIVISION, BERHAMPUR	BEDA PRAKASH PANDA VS	// // 0	
278	D-WP(C)/4273/2026	RUNUBALA SAHOO VS TULU BEHERA	MANAS RANJAN KHATUA VS	// // 0	
279	D-WP(C)/4274/2026	CHATURBHUJA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
280	D-WP(C)/4275/2026	UMA SHANKAR BARIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // 0	
281	D-WP(C)/4276/2026	MIHIR KUMAR PATNAIK VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0	
282	D-WP(C)/4277/2026	MANORANJAN BEHERA VS CANARA BANK, ARM BRANCH, CUTTACK	NIKUNJA KUMAR ROUT VS	// // 0	
283	D-WP(C)/4279/2026	JAYADEV MOHARANA VS STATE OF ODISHA	RAJIB RATH VS	// // 0	

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284	D-WP(C)/4282/2026	PRAMOD KUMAR PANDEY VS STATE OF ODISHA	GOKULANANDA SAHU VS STATE OF ODISHA	// 0 //	
285	D-WP(C)/4283/2026	SRI MADANMOHAN JEW, SRI JAGANNATH JEW TRUST VS STATE OF ODISHA	ABDUL SAMAD, MISHRA VS STATE OF ODISHA	// 0 //	
286	D-WP(C)/4284/2026	AJIT PRATAP SINGH VS THE UNION OF INDIA	ASHOK DAS VS THE UNION OF INDIA	// 0 //	
287	D-WP(C)/4285/2026	MINNA JENA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS STATE OF ODISHA	// 0 //	
288	D-WP(C)/4286/2026	ABUBAKAR KHAN VS STATE OF ODISHA	RANJIT MOHANTY VS STATE OF ODISHA	// 0 //	
289	D-WP(C)/4287/2026	PARSURAM PARIDA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ORISSA	// 0 //	
290	D-WP(C)/4289/2026	AJIT KUMAR MAJHI VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS STATE OF ODISHA	// 0 //	
291	D-WP(C)/4291/2026	PURUSOTTAM NAIK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ORISSA	// 0 //	
292	D-WP(C)/4293/2026	SUSREE SANGITA RATH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/4296/2026	SAGARIKA JENA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	// 0 //	
294	D-WP(C)/4298/2026	RAJESH RANJAN MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS STATE OF ODISHA	// 0 //	
295	D-WP(C)/4299/2026	TAPASH KUMAR DAS	ANJAN KUMAR BISWAL	//	AOR20220001328C202600015

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/4301/2026	MANOJ KUMAR NAYAK	BUDHADEV ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/4303/2026	DILLIP KUMAR DAS	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/4304/2026	RABINDRA KUMAR SWAIN	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/4306/2026	BHIMASEN SETHI	MANAS KUMAR CHAND	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/4307/2026	AJIT KUMAR MOHANTY	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/4309/2026	GEREDA SERVICE CO-OPERATIVE SOCIETY LTD	BAIBASWATA PANIGRAHI	//	AOD20220003503C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/4310/2026	DR.SIBA PRASAD DUTTA	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/4311/2026	TEJASWINI TAKRI	SUBHADUTTA ROUTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/4312/2026	AJAYA KUMAR MOHANTY	GOURAV MOHANTY	//	AOD20240000539C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/4314/2026	M/S GIRINDRA NARAYAN GHOSH	KAJAL SAHOO	//	AOR20220001613C202600015
		VS	VS	()	
		SUPERINTENDENT, GST AND CENTRAL EXCISE		//	
306	D-WP(C)/4315/2026	GITANJALI MOHANTY	DURGESH NARAYAN RATH	//	AOR20220001583C202600018
		VS	VS	()	

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307	D-WP(C)/4316/2026	STATE OF ODISHA M. TAMAL SELVI PILLAY VS	AMIT PRASAD BOSE VS	// // ()	
308	D-WP(C)/4317/2026	BANK OF INDIA CIVIL TOWNSHIP BRANCH, SUNDARGARH DUSHMANTA KUMAR SAHOO VS	NARESH CHANDRA JENA VS	// // ()	
309	D-WP(C)/4318/2026	ADDITIONAL COMMISSIONER, ADDITIONAL REVISION COURT-IV, BHUBANESWAR KAMAL KRUSHNA MAHANTA VS	SAMARENDRA SWAIN VS	// // ()	
310	D-WP(C)/4319/2026	STATE OF ODISHA SATYANARAYAN PRADHAN VS	BISWAJIT RANJAN TRIPATHY VS	// // ()	AOD2024000069C202600005
311	D-WP(C)/4321/2026	STATE OF ODISHA PRAMILA SAHOO VS	BINAYAK MOHAPATRA VS	// // ()	
312	D-WP(C)/4322/2026	THE PRINCIPAL SECY-CUM-COMNR, GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE DEPT., ODISHA, BBSR CHITTARANJAN SWAIN VS	SUBHADUTTA ROURTRAY VS	// // ()	
313	D-WP(C)/4323/2026	STATE OF ODISHA ANSITA KANHAR VS	KISHOR CHANDRA SWAIN VS	// // ()	
314	D-WP(C)/4325/2026	THE CHAIRMAN, CENTRAL BOARD OF SECONDARY EDUCATION(CBSE), SHIKSHA KENDRA-2, DELHI SALILABALA PATTNAIK VS	PABITRA MOHAN PALATASINGH VS	// // ()	
315	D-WP(C)/4326/2026	THE COMMISSIONER, CONSOLIDATIO BOARD OF REVENUE, CUTTACK KANHU CHARAN DAS VS	SUKANTA KUMAR MISHRA VS	// // ()	
316	D-WP(C)/4327/2026	STATE OF ODISHA GOURANGA CHARAN ROUT VS	LAXMIKANTA MOHANTY VS	// // ()	
317	D-WP(C)/4328/2026	STATE OF ODISHA ARATI RANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // () //	

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318	D-WP(C)/4330/2026	SUBHASHREE DASH VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	// 0 //	
319	D-WP(C)/4331/2026	RENUKABALA MOHANTY VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //	
320	D-WP(C)/4333/2026	SADASIBA SWAIN VS VICE CHANCELLOR UTKAL UNIVERSITY, VANI VIHAR	SUJATA JENA VS	// 0 //	
321	D-WP(C)/4334/2026	SUKANTA BISWAL VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //	
322	D-WP(C)/4336/2026	RAJALAXMI PRUSTI VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
323	D-WP(C)/4337/2026	V.S.RAMAKRISHNA P VS UNION OF INDIA	SUJATA JENA VS	// 0 //	
324	D-WP(C)/4338/2026	TRIBENI JENA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	
325	D-WP(C)/4339/2026	YARLAGADDA SAI SINDHU VS THE STATE OF ODISHA	MITALEE JESTHI VS	// 0 //	
326	D-WP(C)/4340/2026	MAHESH KUMAR LENKA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
327	D-WP(C)/4341/2026	SUBA RANJAN RATH VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //	
328	D-WP(C)/4342/2026	SAHID KHAN VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //	
329	D-WP(C)/4344/2026	JAYANTI SAMANTARAY	BISWAJIT NAYAK	//	

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		VS	VS	0	
330	D-WP(C)/4345/2026	INDIAN OVERSEAS BANK, CUTTACK KUMARI JENA	KABIRAJ SAHOO	//	
		VS	VS	0	
331	D-WP(C)/4346/2026	STATE OF ODISHA PRAFULLA KUMAR SAHOO	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	
332	D-WP(C)/4348/2026	STATE OF ODISHA BHARATI PATRA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
333	D-WP(C)/4349/2026	STATE OF ODISHA DR. BIKASH DASH	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
334	D-WP(C)/4350/2026	STATE OF ODISHA SANDHYARANI ROUT	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
335	D-WP(C)/4351/2026	STATE OF ODISHA BRAJA KISHORE MOHANTY	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
336	D-WP(C)/4352/2026	KAILASH CHANDRA MOHANTY PRAFULLA KUMAR SAHOO	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	
337	D-WP(C)/4353/2026	STATE OF ODISHA SANJAY KUMAR DAS	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
338	D-WP(C)/4355/2026	STATE OF ODISHA PRAFULLA KUMAR SAHOO	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	
339	D-WP(C)/4356/2026	STATE OF ODISHA GURU PARAJA	ABHILASH MISHRA	//	
		VS	VS	0	
340	D-WP(C)/4358/2026	STATE OF ODISHA NITYANADA DAS	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	

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341	D-WP(C)/4359/2026	STATE OF ODISHA KABITA JENA VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202600020
342	D-WP(C)/4360/2026	STATE OF ODISHA CHANDRAMANI KARNA VS	VS	// // ()	
343	D-WP(C)/4361/2026	STATE OF ODISHA SUPARNA SONAM NAIK VS	JYOTIRMAY GUPTA VS	// // ()	
344	D-WP(C)/4362/2026	STATE OF ODISHA DR. NILAMADHAB DASH VS	SAIBRATA RATH VS	// // ()	
345	D-WP(C)/4363/2026	STATE OF ODISHA M/S.SEVEN STAR SECURITY AND MAINTENANCE SERVICES AGENCY PLOT NO.126,SIBAKRUPA HOME LAXMISAGAR, BBSR VS	VS	// // ()	
346	D-WP(C)/4364/2026	STATE OF ODISHA DEPUTY DIRECTOR (REVENUE) ESIC, PANCHADEEP BHAWAN, JANAPATRH, BBSR EMPERO PRESTIGE PVT LTD VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202600004
347	D-WP(C)/4365/2026	STATE OF ODISHA EVOS BUILDCON PVT LTD BRAJA KISHORE SWAIN VS	SASWATA PATNAIK VS	// // ()	AOD20240001090C202600004
348	D-WP(C)/4366/2026	STATE OF ODISHA SUSILA PADHY VS	BIBEKANANDA MAHAPATRA VS	// // ()	
349	D-WP(C)/4367/2026	STATE OF ODISHA ANUSUYA PATRA VS	ANISH PATTNAYAK VS	// // ()	AOR20250001203C202600003
350	D-WP(C)/4368/2026	STATE OF ODISHA DWIJABAR BARAL VS	AJAYA KUMAR MOHARANA VS	// // ()	
351	D-WP(C)/4370/2026	STATE OF ODISHA DR. SUSHANTA HOTA VS	SAIBRATA RATH VS	// // ()	
		UNION OF INDIA		//	

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352	D-WP(C)/4371/2026	PATITA PABAN RAY VS COMMISSIONER OF ENDOWMENTS, ODISHA	Sanjay Kumar Das VS	// ()	AOR20220001511C202600001
353	D-WP(C)/4372/2026	M/S. GUGNANI AUTOCARS PRIVATE LIMITED, CUTTACK VS UNION OF INDIA	TANUP NARAYAN MOHANTY VS	// ()	
354	D-WP(C)/4373/2026	SHANTA RANBIDIA @ SANTA RANBIDIA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// ()	
355	D-WP(C)/4374/2026	UNION OF INDIA VS MINATIBALA PRUSTY	PRASANNA KUMAR PARHI VS	// ()	
356	D-WP(C)/4376/2026	NUADEI SINDUR VS STATE OF ODISHA	SATYAJIT SAMAL VS	// ()	
357	D-WP(C)/4377/2026	SUSILA MALLICK VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// ()	
358	D-WP(C)/4378/2026	MUKUNDA SUNA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// ()	
359	D-WP(C)/4380/2026	TANKADHAR BAG VS STATE OF ODISHA	SATYAJIT SAMAL VS	// ()	
360	D-WP(C)/4382/2026	BRUNDABATI SHUKLA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// ()	
361	D-WPCRL/3252/2026	SHASHIKANTA MAJHI VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	//0 ()	
362	D-WPCRL/3264/2026	OMM ARPITA KUMAR KHUNTIA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	//0 ()	
363	D-WPCRL/3316/2026	SRADHANJALI SAHOO	ALOK KUMAR MOHAPATRA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/3250/2026	SK. NASIRUDDIN	ALOK KUMAR PANDA	DAITARI /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/3258/2026	MANAS RAY @ MANAS RANJAN RAY	SATYABRATA DAS	JAGATSINGPUR /538 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/3260/2026	SK RAJA BABU @ RAJA	SARTHAK SATAPATHY	JAGATSINGPUR /72 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/3270/2026	BINAYA KUMAR BISHI	SUKANTA KUMAR DALAI	//	AOD20240000306C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/3272/2026	PRAMILA SAHOO	PRIYA RANJAN SINGH	MOTANGA /38 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/3273/2026	BAIKUNTHA BHOLA	AMITAV TRIPATHY	KEONJHAR TOWN /216 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/3276/2026	DEBENDRA NATH BEHERA	PRANAB KUMAR SAMANTRAY	SAHADEV KHUNTA /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/3278/2026	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU	AMULYA RATNA PANDA	TIGIRIA /299 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/3279/2026	GOPINATH SAHU	PRAKASH KUMAR MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/3282/2026	JAYAPRAKASH JENA	KHUSBU PANIGRAHI	KHANTAPADA /14 /2026	AOR20220002787C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/3285/2026	PINTU BISWAL @ SIDHANTA BISWAL	SOUMYA SEKHAR PARIDA	KAMAKHYANAGAR /628 /2025	
		VS	VS	()	

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375	D-ABLAPL/3290/2026	STATE OF ODISHA PRATAP DAS VS	USHARANI PATI VS	// GOPALPUR /8 /2026 ()	
376	D-ABLAPL/3291/2026	STATE OF ODISHA BIJAYA KUMAR BARIK VS	SURYAKANTA DWIBEDI VS	// SATYABADI /119 /2023 ()	
377	D-ABLAPL/3298/2026	STATE OF ODISHA PARAMANANDA @ PRAMANANDA BEHERA VS	LALITENDU BHUYAN VS	// DAITARI /7 /2026 ()	
378	D-ABLAPL/3301/2026	STATE OF ODISHA JAYANTA KUMAR PATRA VS	ASHWARIYA DASH VS	// DHENKANAL SADAR /74 /2026 ()	AOD2024000012C202600025
379	D-ABLAPL/3302/2026	STATE OF ODISHA NAGEN BINAYAK VS	JUGALA KISHORE PANDA VS	// PARJANG /93 /2016 ()	
380	D-ABLAPL/3303/2026	STATE OF ODISHA D.BINOD @ D.ENODA VS	KRUSHNA CHANDRA MOHAPATRA VS	// BALUGAON P.S. /135 /2025 ()	
381	D-ABLAPL/3306/2026	STATE OF ODISHA LAXMIDHAR @ LAKSHMIDHAR MAHALIK VS	SAKTIDHARA MISHRA VS	// TIHIDI /386 /2025 ()	AOD20240000216C202600005
382	D-ABLAPL/3310/2026	STATE OF ODISHA SADANANDA OJHA VS	JAJATI KESHARI KHUNTIA VS	// BALICHANDRAPUR /31 /2026 ()	
383	D-ABLAPL/3311/2026	STATE OF ODISHA BINAYA KUMAR BISI @ BISHI VS	ARUN KUMAR ACHARYA VS	// //0 ()	
384	D-ABLAPL/3313/2026	STATE OF ODISHA SRIDHAR GOUDA @ RAJA GOUDA VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /326 /2025 ()	
385	D-ABLAPL/3315/2026	STATE OF ODISHA UMESH CHANDRA SAHOO @ RAMESH CHANDRA SAHOO VS	SHAMBIT MISHRA VS	// KUMBHARAPARA /48 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/3319/2026	KANHU DALLAI @ KANHU DALAI VS STATE OF ODISHA	SANJIT MISHRA VS	CUTTACK SADAR /68 /2026 () //	
387	D-ABLAPL/3320/2026	N. DHANANJAYA REDDY @ DHANU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHARAKOT PS /383 /2025 () //	AOR20220001631C202600026
388	D-ABLAPL/3321/2026	SWARNALATA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /22 /2026 () //	
389	D-ABLAPL/3323/2026	SUKANTA KUMAR PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	ASTARANGA /14 /2026 () //	
390	D-ABLAPL/3324/2026	SUSHREE SANGITA BHOL VS STATE OF ODISHA	ABESH KAMAL VS	BENTKAR (42 MOUZA) UPD CUTTACK /96 /2022 () //	AOR20230000513C202600001
391	D-ABLAPL/3329/2026	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /674 /2024 () //	
392	D-ABLAPL/3332/2026	PRADEEP SETHI VS STATE OF ODISHA	SARFARAJ AHMED VS	BADABAZAR /136 /2022 () //	
393	D-ABLAPL/3339/2026	NARAYAN DALEI @ NARAYAN ODANDARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JANKIA P.S. /49 /2026 () //	AOR20220001736C202600012
394	D-ABLAPL/3342/2026	SUMAN SWAIN @ SOUMYA RANJAN SWAIN VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	KRUSHANANDAPUR /157 /2025 () //	
395	D-ABLAPL/3343/2026	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /671 /2024 () //	
396	D-ABLAPL/3344/2026	SK SAHIL ALI @ SAHIL ALI @ RAJA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	DHAMNAGAR /471 /2025 () //	
397	D-ABLAPL/3345/2026	SK. RAJU	PRIYA RANJAN MISHRA	DHAMNAGAR /37 /2026	

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FILING REPORT AS ON :30/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/3346/2026	BHARAT SUNDARAY @ BHARAT SUNDARA	BHARAT BHUSAN ROUSTRAY	NACHUNI /356 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/3347/2026	LAXMIDHAR PARIDA @ RUGA BUBU	DEVI PRASAD DASH	BERHAMPUR /177 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/3351/2026	GOLAKA CHANDRA MOHANTY	RADHARAMAN DAS NAYAK	KISSANNAGAR PS /316 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/3354/2026	PRABHAT KUMAR SAHOO @ PRAVASH SAHU	PRAVASH CHANDRA JENA	JALESWAR /48 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/3356/2026	SUBHAM DASH @ SUBHAM DAS @ BUNU	JYOTIRMAYA SAHOO	NIRAKARPUR /284 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/3359/2026	PARTHAM BEHERA	TARA PRASAD MOHAPATRA	BODEN /109 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/3361/2026	SRIDHAR DEHURY	OM PRAKASH SARAN	DHENKANAL SADAR /52 /2026	AOR20220000371C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/3363/2026	SURYAKANTA BEHERA @ SURYA	TARA PRASAD MOHAPATRA	PURI TOWN /709 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/3364/2026	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU	AMULYA RATNA PANDA	TIGIRIA /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/3367/2026	SUBHAM DASH @ SUBHAM DAS @ BUNU	JYOTIRMAYA SAHOO	NIRAKARPUR /27 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/3368/2026	HRUSIKESH PRADHAN	BIPIN KUMAR NAYAK	ASTARANGA /15 /2026	
		VS	VS	()	

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FILING REPORT AS ON :30/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/3373/2026	STATE OF ODISHA SUBHRAJYOTI JENA VS	UMA CHARAN MISHRA VS	// BHADRAK TOWN /69 /2026 ()	
410	D-ABLAPL/3374/2026	STATE OF ODISHA DILLIP KARMI @ KARMEE VS	BIKASH KUMAR DASH VS	// SUBALAYA /193 /2025 ()	
411	D-ABLAPL/3377/2026	STATE OF ODISHA DIPU BEHERA VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /296 /2018 ()	
412	D-ABLAPL/3380/2026	STATE OF ODISHA SUNIL BEHERA @ SUNIL KUMAR BEHERA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /670 /2024 ()	
413	D-ABLAPL/3388/2026	STATE OF ODISHA SURESWARI SAGARIKA JENA VS	SIDDHARTH GOUTAM DAS VS	// KHANDAGIRI P.S. /465 /2025 ()	
414	D-ABLAPL/3389/2026	STATE OF ODISHA SAHIL KUMAR NAYAK VS	SIDDHARTH GOUTAM DAS VS	// / /0 ()	
415	D-ABLAPL/3390/2026	STATE OF ODISHA RAMA CHANDRA KANDI VS	RAGHUNATH SINGH VS	// ASTARANGA /3 /2026 ()	
416	D-ABLAPL/3392/2026	STATE OF ODISHA SUSHANTA KUMAR KHAMARI @ BABULU KHAMAR VS	RAMITAV TRIPATHY VS	// GAISILET /147 /2021 ()	
417	D-ABLAPL/3395/2026	STATE OF ODISHA SAKIL KHAN VS	ASHOK KUMAR BEHERA VS	// KUAKHIA /509 /2025 ()	
418	D-ABLAPL/3397/2026	STATE OF ODISHA SUDHANSHU SEKHAR PATTNAIK VS	DEBASNAN DAS VS	// MANCHESWAR P.S. /18 /2015 ()	
419	D-ABLAPL/3398/2026	STATE OF ODISHA SIBARAM PRADHAN VS	DEBASNAN DAS VS	// SHERAGADA /464 /2023 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/3401/2026	DIPTI RANJAN DAS VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	NIALI /66 /2022 () //	
421	D-ABLAPL/3402/2026	BIKASH KUMAR BEHERA @ BIKASH BEHERA @ TILAK VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /18 /2026 () //	
422	D-ABLAPL/3403/2026	DIPTI RANJAN DAS VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	NIALI /67 /2022 () //	
423	D-ABLAPL/3405/2026	AKSHYA BEHERA VS STATE OF ODISHA	SAILENDRA PATNAIK VS	INFOVALLY UPD BHUBANESWAR /16 /2026 () //	
424	D-ABLAPL/3407/2026	SAGAR KUMAR PRADHAN VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /76 /2026 () //	
425	D-ABLAPL/3408/2026	PRAKASH TRIPATHY VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP /308 /2025 () //	
426	D-ABLAPL/3410/2026	DIPASH PRADHAN VS STATE OF ODISHA	Rajjeet Roy VS	// () //	AOR20220001462C202600012
427	D-ABLAPL/3414/2026	DAYANIDHI SAHU VS STATE OF ODISHA	SAHASRANSU SOURAV VS	// () //	AOR20220001445C202600007
428	D-ABLAPL/3416/2026	PRAVEEN KUMAR SAH VS STATE OF ODISHA	AFSANA ANJUM VS	// () //	AOR20250000125C202600002

ORISSA HIGH COURT

MISC CASES FILED on :30/01/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/4204/2026 CRP/ /	SANTOSH KUMAR SAHOO MP	KARUNAKAR RATH	5/2026
2	D-CRLMP/3292/2026 CRLMP/ /	NIKUNJA KISHORE BEHERA MP	PRATAP CHANDRA MISHRA	22/2026
3	D-CRLMP/3292/2026 CRLMP/ /	NIKUNJA KISHORE BEHERA MP	PRATAP CHANDRA MISHRA	23/2026
4	D-JCRLA/34859/2025 JCRLA/207/2025	MANGAL SINKU MP	ADV.	27/2026
5	D-TRP(C)/4357/2026 TRP(C)/ /	PRIYADARSINI PANDA MP	ABHILASH MISHRA	27/2026
6	D-LAA/54556/2025 LAA/ /	HALDHAR DOMB @ HALDHAR JAGAT MP	SAILABALA JENA	28/2026
7	D-RVWPET/45733/2025 RVWPET/19/2026	BHUMISUTA NAIK MP	DEBASISH PATNAIK	49/2026
8	D-RVWPET/45733/2025 RVWPET/19/2026	BHUMISUTA NAIK MP	DEBASISH PATNAIK	50/2026
9	D-RVWPET/45733/2025 RVWPET/19/2026	BHUMISUTA NAIK MP	DEBASISH PATNAIK	51/2026
10	D-RPFAM/11415/2025 RPFAM/82/2025	RITESH BALIARSINGH MP	SUSANTA KUMAR TRIPATHY	57/2026
11	D-RPFAM/49703/2025 RPFAM/ /	GYANA RANJAN MOHANTY MP	BIJAYANANDA DASH	58/2026
12	D-RPFAM/4278/2026 RPFAM/ /	RAJENDRA KUMAR SAHU MP	PRAMOD KUMAR SAHU	59/2026
13	D-RPFAM/4278/2026 RPFAM/ /	RAJENDRA KUMAR SAHU MP	PRAMOD KUMAR SAHU	60/2026
14	D-MATA/47875/2025 MATA/446/2025	CHINMAYEE SAHOO MP	ASHOK KUMAR MISRA	65/2026
15	D-MATA/2969/2026 MATA/ /	SURYAKANTA BHARATI MP	PRATIK NAYAK	66/2026
16	D-MATA/16954/2024 MATA/158/2024	SRADHANJALI MOHARANA MP	ARUN KUMAR DAS 1	67/2026
17	D-CONTC/40255/2025 CONTC/4611/2025	RAKSHYAPAL KALO MP	RAJEET ROY, S.K.SINGH,N.HOTA,S.SOURAV,T.P.TRIPATHY	68/2026
18	D-MATA/4369/2026 MATA/ /	SARITA SUNA MP	SAMBHU CH. NATH SHARMA	68/2026
19	D-CONTC/6815/2023 CONTC/6815/2023	SOMANATH BARIK MP	DR. JITENDRA KUMAR LENKA	69/2026
20	D-CONTC/11227/2025 CONTC/1416/2025	PINKY JENA MP	M/S SUSHANTA KUMAR PRADHAN , J.K.SWAIN	70/2026
21	D-BLAPL/39684/2025 BLAPL/13882/2025	RAJKISHORE SAHOO MP	GOPINATH MISHRA	84/2026
22	D-BLAPL/40663/2025 BLAPL/1020/2026	SANTOSH KUMAR SAHOO MP	GOPINATH MISHRA	85/2026
23	D-BLAPL/35270/2025 BLAPL/12135/2025	RAMNARAYAN BAL MP	DHEERAJ NAIR, BISWABHUSAN DAS, PANKAJ SINGHAL, TIRTH KUMAR	86/2026
24	D-BLAPL/3314/2026 BLAPL/ /	PRAMOD KUMAR RANA MP	JUGALA KISHORE PANDA	87/2026
25	D-BLAPL/27234/2025 BLAPL/9476/2025	PADMA CHARAN SAHU MP	SASANKA SEKHAR SATAPATHY	88/2026
26	D-FAO/27687/2025	HR, POWER MECH PROJECTS LTD.	DHANANJAYA MUND	

	FAO/353/2025	MP		90/2026
27	D-FAO/2131/2026	THE MANAGER, LEGAL, M/S. RELIANCE GENERAL INSURANCE COMPANY LIMITED, KHORDHA		
	FAO/30/2026	MP		91/2026
28	D-FAO/51838/2025	MANAGER, LEGAL, CHOLA MS GENERAL INSURANCE CO. LTD., KHURDA		
	FAO/21/2026	MP		92/2026
29	D-FAO/49981/2025	MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO. LTD., KHORDHA		
	FAO/525/2025	MP		93/2026
30	D-FAO/45467/2025	LEGAL MANAGER(CLAIMS), M/S. CHOLA MS GENERAL INSURANCE CO. LTD., KHURDA		
	FAO/528/2025	MP		94/2026
31	D-FAO/2483/2026	ORIENTAL INSURANCE CO. LTD., BALASORE		
	FAO/ /	MP		95/2026
32	D-FAO/4212/2026	ZONAL MANAGER, M/S. PHONEPE LTD., BALASORE		
	FAO/ /	MP		96/2026
33	D-FAO/4212/2026	ZONAL MANAGER, M/S. PHONEPE LTD., BALASORE		
	FAO/ /	MP		97/2026
34	D-FAO/53457/2025	D.M., M/S. ORIENTAL INSURANCE CO. LTD. BALASORE		
	FAO/ /	MP		98/2026
35	D-FAO/4212/2026	ZONAL MANAGER, M/S. PHONEPE LTD., BALASORE		
	FAO/ /	MP		99/2026
36	D-FAO/54685/2025	D.M., M/S. NATIONAL INSURANCE CO. LTD. BALASORE		
	FAO/5/2026	MP		100/2026
37	D-FAO/4379/2026	PRAMILA SWAIN	KARUNAKAR DAS	
	FAO/ /	MP		101/2026
38	D-CRLREV/3254/2026	SWARNALATA PARIDA	ARIJEET MISHRA	
	CRLREV/ /	MP		155/2026
39	D-CRLREV/3254/2026	SWARNALATA PARIDA	ARIJEET MISHRA	
	CRLREV/ /	MP		156/2026
40	D-CRLREV/3317/2026	BALKRUSHNA @ BALAKRUSHNA ROHIDAS	ASJAYA KUMAR RAGADA	
	CRLREV/ /	MP		157/2026
41	D-CRLREV/3317/2026	BALKRUSHNA @ BALAKRUSHNA ROHIDAS	ASJAYA KUMAR RAGADA	
	CRLREV/ /	MP		158/2026
42	D-CRLREV/38702/2025	BANA BIHARI BETAL@BANA BEHARI BETALA		
	CRLREV/1073/2025	MP		159/2026
43	D-ABLAPL/38839/2025	BIBHU @ BIBHU PRASAD MAHAPATRA		
	ABLAPL/14685/2025	MP		175/2026
44	D-ABLAPL/35612/2025	SUBHA KANTA PRADHAN		
	ABLAPL/13547/2025	MP		176/2026
45	D-ABLAPL/6544/2023	LIPUN PAIKRAY@BAPUNI PAIKARAY		
	ABLAPL/6544/2023	MP		177/2026
46	D-RSA/419/2026	PREMANANDA NAYAK	BRUNDABAN ROUT	
	RSA/56/2026	MP		199/2026
47	D-RSA/31360/2024	NIKUNJA BIHARI DAS	MAHESWAR MOHANTY	
	RSA/275/2024	MP		200/2026
48	D-RSA/53443/2025	THE CHIEF EXECUTIVE OFFICER, TR NORPARADIP SHIP REPAIR LTD., JANUGANJ, BALASORE		
	RSA/ /	MP		201/2026
49	D-RSA/53447/2025	THE CHIEF EXECUTIVE OFFICER, TR NORPARADIP SHIP REPAIR LTD., JANUGANJ, BALASORE		
	RSA/ /	MP		202/2026
50	D-RSA/27201/2025	PRAMILA SWAIN	MANORANJAN MISHRA	
	RSA/346/2025	MP		203/2026
51	D-RSA/27201/2025	PRAMILA SWAIN	MANORANJAN MISHRA	
	RSA/346/2025	MP		204/2026
52	D-RSA/54296/2025	PADMALOCHAN MOHANTA	SAILABALA JENA	
	RSA/ /	MP		205/2026
53	D-RSA/38439/2025	KHIRASAGAR SAHU	SAILABALA JENA	
	RSA/ /	MP		206/2026
54	D-RSA/1526/2026	SARAT CHANDRA MOHANTY	LAXMINARAYAN PATEL	
	RSA/ /	MP		207/2026
55	D-RSA/124/2005	LIQUIDATOR, ASKA COOP	M/S	
	RSA/124/2005	MP		208/2026
56	D-RSA/125/2005	LIQUIDATOR, ASKA COOP	M/S	
	RSA/125/2005	MP		209/2026
57	D-RSA/126/2005	LIQUIDATOR, CO.OPBANK	X	
	RSA/126/2005	MP		210/2026

58	D-RSA/48977/2025 RSA/ /	GYANRANJAN PANDA MP	RAJ KISHOR SWAIN	211/2026
59	D-RSA/4343/2026 RSA/ /	HAZARA BIBI MP	SANTOSH KUMAR ROUT	212/2026
60	D-CMP/4149/2026 CMP/ /	DILLIP KUMAR RAYAGURU MP	BHABANI SANKAR DAS	229/2026
61	D-CMP/4170/2026 CMP/ /	TAYI BALARAM KISHEN MP	DEEPALI MAHAPATRA	230/2026
62	D-CMP/4174/2026 CMP/ /	JAMINI KANTA MUND MP	SUJATA JENA	231/2026
63	D-CMP/4297/2026 CMP/ /	SK. JALAUDDIN MP	PRAVASH CHANDRA JENA	232/2026
64	D-CMP/4302/2026 CMP/ /	SNEHALATA ROUSTRAY MP	RAMA CHANDRA MOHANTY	233/2026
65	D-CMP/4347/2026 CMP/ /	GIRIJA SHANKAR LATH@GIRIJA SHANKAR	AMIT KRASAD BOSE	234/2026
66	D-CMP/4354/2026 CMP/ /	BHARATPUR COLLIERY LABOUR UNION, MP	AMIT KRASAD BOSE	235/2026
67	D-CMP/4381/2026 CMP/ /	ANANTA DIGAR MP	SAMIR KUMAR MISHRA, (SR.ADV.)	236/2026
68	D-MACA/40906/2025 MACA/106/2026	GANDARAM BEHERA MP	SUSANT KUMAR MOHANTY	260/2026
69	D-MACA/40906/2025 MACA/106/2026	GANDARAM BEHERA MP	SUSANT KUMAR MOHANTY	261/2026
70	D-MACA/342/2022 MACA/342/2022	PADMABATI MAJHI MP		262/2026
71	D-MACA/650/2026 MACA/ /	CHATRUBHUJA SETHI MP	KAPILA CHARAN NAYAK	263/2026
72	D-MACA/655/2026 MACA/ /	MANAL PRASAD JENA MP	KAPILA CHARAN NAYAK	264/2026
73	D-MACA/47339/2025 MACA/ /	RAJKISHORE SINHA MP	KAPILA CHARAN NAYAK	265/2026
74	D-MACA/653/2026 MACA/ /	KIRAN KUMAR MISHRA MP	KAPILA CHARAN NAYAK	266/2026
75	D-MACA/658/2026 MACA/ /	DAMODAR PADHIHARI MP	KAPILA CHARAN NAYAK	267/2026
76	D-MACA/651/2026 MACA/ /	ASHOK KUMAR HO MP	KAPILA CHARAN NAYAK	268/2026
77	D-MACA/2438/2026 MACA/ /	CHANDRABATI NAYAK MP	KAPILA CHARAN NAYAK	269/2026
78	D-MACA/651/2026 MACA/ /	ASHOK KUMAR HO MP	KAPILA CHARAN NAYAK	270/2026
79	D-MACA/653/2026 MACA/ /	KIRAN KUMAR MISHRA MP	KAPILA CHARAN NAYAK	271/2026
80	D-MACA/47342/2025 MACA/ /	GOURI BEHERA MP	KAPILA CHARAN NAYAK	272/2026
81	D-MACA/3/2026 MACA/ /	ORIENTAL INSURANCE CO.LTD., BBSR MP	RIMJHIMBALA PATI	273/2026
82	D-MACA/4255/2026 MACA/ /	SANTOSH KUMAR SAHU MP	PRANAB RANJAN CHHATOI	274/2026
83	D-MACA/50695/2025 MACA/85/2026	MANAGER, LEGAL, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., MP	BHUBANESWAR	275/2026
84	D-CRLMC/1235/2026 CRLMC/234/2026	BARUN KUMAR BEHERA MP	SANDEEP RAJ PANDA	344/2026
85	D-CRLMC/1242/2026 CRLMC/236/2026	BARUN KUMAR BEHERA MP	SANDEEP RAJ PANDA	345/2026
86	D-CRLMC/27536/2025 CRLMC/3656/2025	ALOK SWAIN MP		346/2026
87	D-CRLMC/3262/2026 CRLMC/ /	SOHAM RAJ TRIPATHY@LIPUN MP	BHABANI SHANKAR DASPARIDA	347/2026
88	D-CRLMC/2048/2026 CRLMC/265/2026	SAROJINI PRADHAN MP	AMITAV TRIPATHY	348/2026
89	D-CRLMC/307/2026	SUKHALATA NAYAK	SOUBHAGYA SUNDAR DAS	

	CRLMC/ /	MP		349/2026
90	D-CRLMC/3281/2026	PRAKASH KUMAR SAHU	PRATIK NAYAK	
	CRLMC/ /	MP		350/2026
91	D-CRLMC/3287/2026	M. SURESH	RAMESH CHANDRA BEHERA	
	CRLMC/ /	MP		351/2026
92	D-CRLMC/14887/2024	LUTUS PRADHAN		
	CRLMC/2504/2024	MP		352/2026
93	D-CRLMC/3307/2026	PURNA CHANDRA NAYAK	DEBASIS SARANGI	
	CRLMC/ /	MP		353/2026
94	D-CRLMC/3326/2026	BALABHADRA MISHRA	SOUBHAGYA KUMAR DASH	
	CRLMC/361/2026	MP		354/2026
95	D-CRLMC/3341/2026	SAYED GOLAM AHMED	NIRANJAN LENKA	
	CRLMC/ /	MP		355/2026
96	D-CRLMC/648/2026	PRAJNA PRAKASH NAYAK	AMITABH MISHRA	
	CRLMC/163/2026	MP		356/2026
97	D-CRLMC/3328/2026	RUSHINATH MANGARAJ	BHARAT JALLI	
	CRLMC/ /	MP		357/2026
98	D-CRLMC/36766/2025	RAJESH KUMAR PATRA		
	CRLMC/5210/2025	MP		358/2026
99	D-CRLMC/3393/2026	BIRENDRA KUMAR SAHU	SWARUP KUMAR PATNAIK	
	CRLMC/ /	MP		359/2026
100	D-CRLMC/3412/2026	HIMANSU SHEKHAR TRIPATHY	NIKHILESH BARIK	
	CRLMC/ /	MP		360/2026
101	D-CRLMC/3415/2026	BHAGABAN PANIGRAHI	ADISHA MOHANTY	
	CRLMC/ /	MP		361/2026
102	D-CRLMC/3415/2026	BHAGABAN PANIGRAHI	ADISHA MOHANTY	
	CRLMC/ /	MP		362/2026
103	D-CRLA/3758/2024	SUNIL MAJHI	JNYANANANDA PANDA, SATABDI SAMANTRAY	
	CRLA/118/2024	MP		373/2026
104	D-CRLA/3706/2025	BHANJA@BHANJA KISHORE NAYAK	ARIJEET MISHRA	
	CRLA/198/2025	MP		374/2026
105	D-CRLA/2596/2026	JHUNI@MANAMOHAN NAIK	RABINDRA NATH PRUSTY	
	CRLA/ /	MP		375/2026
106	D-CRLA/1057/2023	BINOD DIPA	TRILOCHAN NANDA, SK. ZAFARULLA	
	CRLA/1057/2023	MP		376/2026
107	D-CRLA/673/2021	SK.MUNA@KADIR	M/S. TAPAS KUMAR DWIBEDI, S.K.BARAL,S. KANHAR,J.SAHOO,S.R.A	
	CRLA/673/2021	MP		377/2026
108	D-CRLA/3360/2026	SATRUGHANA NAIK	RAJIV KUMAR MAHANTA	
	CRLA/ /	MP		378/2026
109	D-CRLA/3360/2026	SATRUGHANA NAIK	RAJIV KUMAR MAHANTA	
	CRLA/ /	MP		379/2026
110	D-CRLA/3360/2026	SATRUGHANA NAIK	RAJIV KUMAR MAHANTA	
	CRLA/ /	MP		380/2026
111	D-CRLA/3360/2026	SATRUGHANA NAIK	RAJIV KUMAR MAHANTA	
	CRLA/ /	MP		381/2026
112	D-CRLA/3386/2026	SARBESWAR NANDA	GOURI MOHAN RATH	
	CRLA/ /	MP		382/2026
113	D-CRLA/3387/2026	AKSHAYA KUMAR GHOSH	BISHNU PRASAD PRADHAN	
	CRLA/ /	MP		383/2026
114	D-CRLA/3386/2026	SARBESWAR NANDA	GOURI MOHAN RATH	
	CRLA/ /	MP		384/2026
115	D-CRLA/3387/2026	AKSHAYA KUMAR GHOSH	BISHNU PRASAD PRADHAN	
	CRLA/ /	MP		385/2026
116	D-CRLA/3399/2026	RAMESH @ CHINTAMANI BEHERA	TRILOCHAN PANIGRAHI	
	CRLA/ /	MP		386/2026
117	D-CRLA/3399/2026	RAMESH @ CHINTAMANI BEHERA	TRILOCHAN PANIGRAHI	
	CRLA/ /	MP		387/2026
118	D-CRLA/3399/2026	RAMESH @ CHINTAMANI BEHERA	TRILOCHAN PANIGRAHI	
	CRLA/ /	MP		388/2026
119	D-WA/4123/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		493/2026
120	D-WA/4123/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		494/2026

121	D-WA/52087/2025 WA/180/2026	ODISHA GRAMEEN BANK, KHORDHA MP	KHAN MAHMOODUL HASAN NIAMATI	495/2026
122	D-WA/4184/2026 WA/ /	MAHANADI COALFIELDS LTD., SAMBALPUR MP	HARRIPAD MOHANTY	496/2026
123	D-WA/4184/2026 WA/ /	MAHANADI COALFIELDS LTD., SAMBALPUR MP	HARRIPAD MOHANTY	497/2026
124	D-WA/4218/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	498/2026
125	D-WA/4218/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	499/2026
126	D-WA/4220/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	500/2026
127	D-WA/4220/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	501/2026
128	D-WA/4280/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	502/2026
129	D-WA/4280/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	503/2026
130	D-WA/4308/2026 WA/ /	M/S. ADARSH NOBEL CORP. LTD., BBSR MP	SIDHARTH SHANKAR PADHY	504/2026
131	D-WA/50305/2025 WA/ /	RAMESH CHANDRA PADHY MP	ALOK KUMAR DAS	505/2026
132	D-WP(C)/4122/2026 WP(C)/ /	AJIT KUMAR PANDA MP	MITHUN DAS	2173/2026
133	D-WP(C)/9976/2025 WP(C)/7329/2025	DILLIP KUMAR JENA MP	M/S SUSANTA KUMAR DASH(SR. ADV.), PRABIN DAS	2174/2026
134	D-WP(C)/4109/2026 WP(C)/ /	JAGABANDHU DHINDA MP	APARESH BHOI	2175/2026
135	D-WP(C)/2384/2026 WP(C)/ /	SUNDERGARH INDUSTRIAL MAZDOOR UNION MP	PRONAB KUMAR BAR, SUNDERGARH	2176/2026
136	D-WP(C)/4124/2026 WP(C)/ /	AMITA DAS MP	VIVEKANANDA JENA	2177/2026
137	D-WP(C)/54633/2025 WP(C)/51/2026	SIBA SANKAR PATRO MP	ALOK KUMAR PANDA	2178/2026
138	D-WP(C)/4130/2026 WP(C)/3401/2026	RITANJALI BEHERA MP	GYANA RANJAN SETHI	2179/2026
139	D-WP(C)/48022/2025 WP(C)/36419/2025	BIBHUDUTTA BEHURA MP	DILIP KUMAR SAHU	2180/2026
140	D-WP(C)/4131/2026 WP(C)/ /	THE MANAGEMENT OF M/S. OM OIL AND MP	PROVINTH KUMAR PANDA DHUPATNA, CUTTACK	2181/2026
141	D-WP(C)/4133/2026 WP(C)/3387/2026	SUDARSAN SAHU MP	GYANA RANJAN SETHI	2182/2026
142	D-WP(C)/4136/2026 WP(C)/3393/2026	DABORA FLORIA MP	GYANA RANJAN SETHI	2183/2026
143	D-WP(C)/4139/2026 WP(C)/ /	DHARANIDHAR SA MP	SACHIDANANDA SAHOO	2184/2026
144	D-WP(C)/4143/2026 WP(C)/ /	MANAS RANJAN SETHY MP	GYANENDRA KUMAR TRIPATHY	2185/2026
145	D-WP(C)/4127/2026 WP(C)/3385/2026	SANJUKTA PANDA MP	DHANANJAYA MUND	2186/2026
146	D-WP(C)/4144/2026 WP(C)/ /	SUBASH CHANDRA MALLIK MP	SOUMYA PRIYADARSINI	2187/2026
147	D-WP(C)/15725/2023 WP(C)/15725/2023	MAHESWAR PATI MP		2188/2026
148	D-WP(C)/8128/2019 WP(C)/8128/2019	SECRETARY,BERHAMPUR COOPERATIVES MP	SRINIVAS BHANU DAS Sr Adv ,N.C.ROUT M/S.K.P.NANDA	2189/2026
149	D-WP(C)/9046/2014 WP(C)/9046/2014	M/S.VISA STEEL LTD. MP		2190/2026
150	D-WP(C)/4142/2026 WP(C)/3403/2026	CHARAN PATRA MP	SUSANTA KUMAR BARAL	2191/2026
151	D-WP(C)/39567/2021 WP(C)/39567/2021	MAYADHAR SAHOO MP		2192/2026
152	D-WP(C)/54705/2025	AGASTI DHARUA	SUJIT KUMAR DASH	

	WP(C)/3325/2026	MP		2193/2026
153	D-WP(C)/4135/2026 WP(C)/ /	ANANTA KISHORE BEHERA MP	SRINIVAS MOHANTY	2194/2026
154	D-WP(C)/54880/2025 WP(C)/3326/2026	CHAKRADHAR SINGH MP	GIRIDHARI SINGH	2195/2026
155	D-WP(C)/873/2026 WP(C)/1729/2026	GOPAL CHARAN BAHUBALENDRA MP	CHOUDHURY SATYAJIT MISHRA	2196/2026
156	D-WP(C)/4138/2026 WP(C)/ /	MANULATA BEHERA MP	SRINIVAS MOHANTY	2197/2026
157	D-WP(C)/4156/2026 WP(C)/ /	MANAS RANJAN OJHA MP	MANAS RANJAN KHATUA	2198/2026
158	D-WP(C)/4155/2026 WP(C)/ /	SWARNALATA KHUNTIA MP	PRAVAT KUMAR MUDULI	2199/2026
159	D-WP(C)/4157/2026 WP(C)/3439/2026	BIBEKAKANTA DAS MP	NIHAL RATH	2200/2026
160	D-WP(C)/49522/2025 WP(C)/3431/2026	JADUNATH SAMAL MP	KAPILA CHARAN NAYAK	2201/2026
161	D-WP(C)/4160/2026 WP(C)/3441/2026	PRATAP KUMAR PANDA MP	NIHAL RATH	2202/2026
162	D-WP(C)/4161/2026 WP(C)/ /	SATYABRATA DASH MP	RAJIB LOCHAN PATTNAIK	2203/2026
163	D-WP(C)/3779/2026 WP(C)/3054/2026	KUSHAL SHARMA MP	JAISH JOSHI	2204/2026
164	D-WP(C)/52188/2025 WP(C)/36249/2025	DR. NURUL AMIN MP	GAUTAM MUKHERJI	2205/2026
165	D-WP(C)/4150/2026 WP(C)/3366/2026	MAHENDRA KUMAR SAHOO MP	RAKESH KUMAR SARANGI	2206/2026
166	D-WP(C)/4165/2026 WP(C)/ /	NAMITA PATTNAIK MP	DILLIP KUMAR MOHANTY	2207/2026
167	D-WP(C)/4163/2026 WP(C)/3381/2026	JAGANNATH BISWAL MP	SUKANTA KUMAR DALAI	2208/2026
168	D-WP(C)/4169/2026 WP(C)/3399/2026	PRAKASH KUMAR SETHY MP	AMIYA KUMAR CHHATOI	2209/2026
169	D-WP(C)/51526/2025 WP(C)/35596/2025	M/S SUNIL KUMAR AGRAWAL LLP, RAIPUR. MP	MR.PRADIPTA KUMAR MOHANTY(SR.ADV.), M/S.PRONOY MOHANTY	2210/2026
170	D-WP(C)/51015/2025 WP(C)/3357/2026	JASODA SAMAL MP	TUSAR KANTA SAHOO	2211/2026
171	D-WP(C)/49201/2025 WP(C)/34259/2025	M/S THRIVENI EARTHMOVERS AND INFRASTRUCTURE. MP	PRABODHA CHANDRA NAYAK	2212/2026
172	D-WP(C)/41346/2023 WP(C)/41346/2023	BANAMALI OJHA MP	MAHESWAR MOHANTY	2213/2026
173	D-WP(C)/4173/2026 WP(C)/ /	SUKHISHYAM NAIK MP	PRABODHA CHANDRA NAYAK	2214/2026
174	D-WP(C)/856/2026 WP(C)/1296/2026	SAROJINI BHOLA MP	SURYAKANTA DWIBEDI	2215/2026
175	D-WP(C)/4176/2026 WP(C)/ /	M/S P.P. RICE MILLS MP	KAJAL SAHOO	2216/2026
176	D-WP(C)/4182/2026 WP(C)/ /	DR.PANKAJ KUMAR TIWARI MP	SAIBRATA RATH	2217/2026
177	D-WP(C)/4185/2026 WP(C)/ /	M/S.K.K.ELECTRICALS, SAMBALPUR MP	SAURAV TIBREWAL	2218/2026
178	D-WP(C)/4186/2026 WP(C)/ /	MANABHANJAN MALLA MP	AKSHAYA KUMAR PANDEY	2219/2026
179	D-WP(C)/46942/2025 WP(C)/32911/2025	ANIL KUMAR DHANGADA MAJHI MP		2220/2026
180	D-WP(C)/4188/2026 WP(C)/ /	NARESH KUMAR PRADHAN MP	AMITAV DAS	2221/2026
181	D-WP(C)/42575/2023 WP(C)/42575/2023	PRAVAKAR PANIGRAHI MP		2222/2026
182	D-WP(C)/4197/2026 WP(C)/ /	MATHURANANDA GHADEI MP	PRADYUMNA KUMAR MOHANY	2223/2026
183	D-WP(C)/3664/2026 WP(C)/3207/2026	RUDRA PRASANNA MISHRA MP	SARAT CHANDRA MEKAP	2224/2026

184	D-WP(C)/4205/2026 WP(C)/3452/2026	PURNA CHANDRA MOHAPATRA MP	SAIBRATA RATH	2225/2026
185	D-WP(C)/39076/2025 WP(C)/28089/2025	JAYARAM DALAI MP	PRONoy MOHANTY	2226/2026
186	D-WP(C)/39095/2025 WP(C)/28940/2025	SUSMITA BIBHUDARSINI MP	PRONoy MOHANTY	2227/2026
187	D-WP(C)/39802/2025 WP(C)/28551/2025	ANUPAMA MOHANTY MP	PRONoy MOHANTY	2228/2026
188	D-WP(C)/40965/2025 WP(C)/28838/2025	GANJAM KATHA BYABASAI SANGHA, GANPATIK DASH MP		2229/2026
189	D-WP(C)/664/2026 WP(C)/654/2026	SHYAMLAL GUPTA MP	TUNA SAHU	2230/2026
190	D-WP(C)/4211/2026 WP(C)/3436/2026	SOLENSHREE MOHANTY MP	ANUPAM RATH	2231/2026
191	D-WP(C)/44685/2025 WP(C)/31119/2025	ANIL KUMAR MISHRA MP	KSHIROD KUMAR ROUT	2232/2026
192	D-WP(C)/44685/2025 WP(C)/31119/2025	ANIL KUMAR MISHRA MP	KSHIROD KUMAR ROUT	2233/2026
193	D-WP(C)/4213/2026 WP(C)/ /	NIRANJAN MALLICK MP	SUBHADUTTA ROUSTRAY	2234/2026
194	D-WP(C)/4223/2026 WP(C)/3446/2026	SK. JABIR HUSSAIN MP	SK. ZAFARULLA	2235/2026
195	D-WP(C)/38790/2025 WP(C)/3388/2026	PODAPADI MAHILA MAHASANGHA GRAMPANCHAYAT, KODAKALISRI, MAGADA MP		2236/2026
196	D-WP(C)/4226/2026 WP(C)/ /	MAMATAMANJARI OJHA MP	BANSHIDHAR SATAPATHY	2237/2026
197	D-WP(C)/4227/2026 WP(C)/ /	SANJOY KUMAR MAHATO MP	SUBHADUTTA ROUSTRAY	2238/2026
198	D-WP(C)/4228/2026 WP(C)/3444/2026	GIRIDHARILAL KHANDELWAL MP	SK. ZAFARULLA	2239/2026
199	D-WP(C)/4230/2026 WP(C)/ /	PRAMOD KUMAR PRADHAN MP	BANSHIDHAR SATAPATHY	2240/2026
200	D-WP(C)/4232/2026 WP(C)/ /	BISWABHUSAN MAHANTA MP	BANSHIDHAR SATAPATHY	2241/2026
201	D-WP(C)/4236/2026 WP(C)/ /	RUTU SINGH MP	SUBHADUTTA ROUSTRAY	2242/2026
202	D-WP(C)/4237/2026 WP(C)/ /	BIJAY KUMAR KIRO MP	BANSHIDHAR SATAPATHY	2243/2026
203	D-WP(C)/4235/2026 WP(C)/ /	J P RESOURCES PVT.LTD, BHUBANESWAR MP	SIDHARTHA DAS	2244/2026
204	D-WP(C)/4240/2026 WP(C)/ /	AKSHYA KUMAR BARIK MP	BANSHIDHAR SATAPATHY	2245/2026
205	D-WP(C)/4241/2026 WP(C)/ /	BABLIN PATEL MP	SUBHADUTTA ROUSTRAY	2246/2026
206	D-WP(C)/4244/2026 WP(C)/ /	KUNTALA MAHANTA MP	SATYABRATA SATAPATHY	2247/2026
207	D-WP(C)/4247/2026 WP(C)/ /	DILLIP KUMAR MAHANTA MP	BANSHIDHAR SATAPATHY	2248/2026
208	D-WP(C)/7157/2013 WP(C)/7157/2013	NARAYAN SAHOO and ORS MP	M/S.S.K.NAYAK	2249/2026
209	D-WP(C)/7191/2013 WP(C)/7191/2013	NARAYAN SAHOO MP	M/S.S.K.NAYAK	2250/2026
210	D-WP(C)/4249/2026 WP(C)/ /	BAIDYANATH MOHANTA MP	MADHUMITA PANDA	2251/2026
211	D-WP(C)/7192/2013 WP(C)/7192/2013	NARAYAN SAHOO MP	M/S.S.K.NAYAK	2252/2026
212	D-WP(C)/4250/2026 WP(C)/ /	SUSMITA BARIK MP	SUBHADUTTA ROUSTRAY	2253/2026
213	D-WP(C)/7659/2013 WP(C)/7659/2013	NARAYAN SAHOO MP	M/S.S.K.NAYAK	2254/2026
214	D-WP(C)/4254/2026 WP(C)/ /	SUBASH MOHANTA MP	MADHUMITA PANDA	2255/2026
215	D-WP(C)/4258/2026	FORUM FOR INTEGRATED NATIONAL SECURITY	MP	

	WP(C)/ /	MP		2256/2026
216	D-WP(C)/4262/2026	SUNITA MAHANKUDA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		2257/2026
217	D-WP(C)/4261/2026	LALIT KUMAR MOHANTA	MADHUMITA PANDA	
	WP(C)/ /	MP		2258/2026
218	D-WP(C)/8083/2025	UNION OF INDIA	PRASANNA KUMAR PARHID.S.G.I, ALOL KUMAR MOHNATY	
	WP(C)/6238/2025	MP		2259/2026
219	D-WP(C)/4265/2026	NIKHIL ODISHA LADY MATRONS MAHASPANDEVI KENDRAPARA	PRADIP KUNDARA	
	WP(C)/ /	MP		2260/2026
220	D-WP(C)/4267/2026	PRASANTA KUMAR MOHANTY	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		2261/2026
221	D-WP(C)/4272/2026	BISWANATH NAYAK	BEDA PRAKASH PANDA	
	WP(C)/ /	MP		2262/2026
222	D-WP(C)/4274/2026	CHATURBHUJA SAHU	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		2263/2026
223	D-WP(C)/4275/2026	UMA SHANKAR BARIK	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		2264/2026
224	D-WP(C)/4284/2026	AJIT PRATAP SINGH	ASHOK DAS	
	WP(C)/ /	MP		2265/2026
225	D-WP(C)/4287/2026	PARSURAM PARIDA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		2266/2026
226	D-WP(C)/4289/2026	AJIT KUMAR MAJHI	BRAHMANANDA TRIPATHY	
	WP(C)/ /	MP		2267/2026
227	D-WP(C)/5007/2015	DEVENDRA KU.CHAWLA	MR.S.P.MISHRA (SR. ADV.), M/S.SOUMYA MISHRA	
	WP(C)/5007/2015	MP		2268/2026
228	D-WP(C)/4293/2026	SUSREE SANGITA RATH	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		2269/2026
229	D-WP(C)/4296/2026	SAGARIKA JENA	AJAYA KUMAR PRADHAN	
	WP(C)/ /	MP		2270/2026
230	D-WP(C)/4298/2026	RAJESH RANJAN MISHRA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		2271/2026
231	D-WP(C)/4301/2026	MANOJ KUMAR NAYAK	BUDHADEV ROUSTRAY	
	WP(C)/ /	MP		2272/2026
232	D-WP(C)/4307/2026	AJIT KUMAR MOHANTY	AMIT PRASAD BOSE	
	WP(C)/ /	MP		2273/2026
233	D-WP(C)/4311/2026	TEJASWINI TAKRI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		2274/2026
234	D-WP(C)/4316/2026	M. TAMAL SELVI PILLAY	AMIT PRASAD BOSE	
	WP(C)/ /	MP		2275/2026
235	D-WP(C)/4318/2026	KAMAL KRUSHNA MAHANTA	SAMARENDRA SWAIN	
	WP(C)/ /	MP		2276/2026
236	D-WP(C)/4322/2026	CHITTARANJAN SWAIN	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		2277/2026
237	D-WP(C)/4330/2026	SUBHASHREE DASH	LAXMIKANTA TRIPATHY	
	WP(C)/ /	MP		2278/2026
238	D-WP(C)/4299/2026	TAPASH KUMAR DAS	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		2279/2026
239	D-WP(C)/4339/2026	YARLAGADDA SAI SINDHU	MITALEE JESTHI	
	WP(C)/ /	MP		2280/2026
240	D-WP(C)/4340/2026	MAHESH KUMAR LENKA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		2281/2026
241	D-WP(C)/4309/2026	GEREDA SERVICE CO-OPERATIVE SOCIETY	BALESWATA PANIGRAHI	
	WP(C)/ /	MP		2282/2026
242	D-WP(C)/4341/2026	SUBA RANJAN RATH	BIGHNARAJ RATH	
	WP(C)/ /	MP		2283/2026
243	D-WP(C)/21628/2024	M/S KASHVI INTERNATIONAL PRIVATE LTD.	TOCABGK	
	WP(C)/14316/2024	MP		2284/2026
244	D-WP(C)/4312/2026	AJAYA KUMAR MOHANTY	GOURAV MOHANTY	
	WP(C)/ /	MP		2285/2026
245	D-WP(C)/54246/2025	SOMYA RANJAN PANDA		
	WP(C)//	MP		2285/2026
246	D-WP(C)/4351/2026	BRAJA KISHORE MOHANTY	DWARIKA PRASAD MOHANTY	
	WP(C)/ /	MP		2286/2026

247	D-WP(C)/4358/2026 WP(C)/ /	NITYANADA DAS MP	SUKANTA KUMAR NAYAK	2286/2026
248	D-WP(C)/4362/2026 WP(C)/ /	DR. NILAMADHAB DASH MP	SAIBRATA RATH	2287/2026
249	D-WP(C)/4351/2026 WP(C)/ /	BRAJA KISHORE MOHANTY MP	DWARIKA PRASAD MOHANTY	2287/2026
250	D-WP(C)/4363/2026 WP(C)/ /	M/S.SEVEN STAR SECURITY AND MAINTENANCE SERVICES MP	SONU KUMAR MISHRA	2288/2026
251	D-WP(C)/4349/2026 WP(C)/ /	DR. BIKASH DASH MP	SAMIR KUMAR MISHRA	2288/2026
252	D-WP(C)/4353/2026 WP(C)/ /	SANJAY KUMAR DAS MP	KUNAL KUMAR SWAIN	2289/2026
253	D-WP(C)/4370/2026 WP(C)/ /	DR. SUSHANTA HOTA MP	SAIBRATA RATH	2289/2026
254	D-WP(C)/4368/2026 WP(C)/ /	DWIJABAR BARAL MP	AJAYA KUMAR MOHARANA	2290/2026
255	D-WP(C)/4372/2026 WP(C)/ /	M/S. GUGNANI AUTOCARS PRIVATE LIMITED MP	INDUJYOTI MOHANTY	2291/2026
256	D-WP(C)/4374/2026 WP(C)/ /	UNION OF INDIA MP	PRASANNA KUMAR PARHI	2292/2026
257	D-WP(C)/4314/2026 WP(C)/ /	M/S GIRINDRA NARAYAN GHOSH MP	KAJAL SAHOO	2293/2026
258	D-WP(C)/4376/2026 WP(C)/ /	NUADEI SINDUR MP	SATYAJIT SAMAL	2294/2026
259	D-WP(C)/4378/2026 WP(C)/ /	MUKUNDA SUNA MP	SATYAJIT SAMAL	2295/2026
260	D-WP(C)/4377/2026 WP(C)/ /	SUSILA MALLICK MP	JAGANNATH BHUYAN	2296/2026
261	D-WP(C)/47922/2025 WP(C)/33186/2025	M/S. PALTRONICS ALLIED INDUSTRIES PRIVATE LIMITED MP	DEBAPRANJAN MOHANTY	2297/2026
262	D-WP(C)/4380/2026 WP(C)/ /	TANKADHAR BAG MP	SATYAJIT SAMAL	2298/2026